

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, CENTRAL ZONAL BENCH, BHOPAL**

IN THE MATTER OF
ORIGINAL APPLICATION NO. 210/2024 (CZ)

MAHENDRA MAURYA

.... APPLICANT

VERSUS

STATE OF RAJASTHAN & ORS.

.... RESPONDENTS



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**CENTRAL NOTARY
BIKANER (RAJ.) INDIA**

**क्षेत्रीय अधिकारी
राजस्थान राज्य पर्यावरण नियंत्रण मण्डल,
... (राज.)**

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REGIONAL OFFICER, NAGOUR
 क्षेत्रीय अधिकारी
 RAJASTHAN STATE POLLUTION CONTROL BOARD
 राजस्थान प्रदूषण नियंत्रण बोर्ड,
 नागौर (राज.)

Place: Nagaur

Date: 02.08.2025

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[Signature]
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 BIKANER (RAJ.) INDIA
2/8/25

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, CENTRAL ZONAL BENCH, BHOPAL**

IN THE MATTER OF
ORIGINAL APPLICATION NO. 210/2024 (CZ)

MAHENDRA MAURYAAPPLICANT

VERSUS

STATE OF RAJASTHAN & ORS.

.....RESPONDENTS

**VERIFICATION REPORT DATED 01.08.2025 ON
BEHALF OF RAJASTHAN STATE POLLUTION
CONTROL BOARD IN COMPLIANCE OF THE
ORDER DATED 16.04.2025 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL, CENTRAL
ZONE, BHOPAL**

It is humbly submitted by the Rajasthan State
Pollution control board as as under:

1. That the issue raised in the present Original
Application is against M/s UltraTech Cements Ltd
which is operating Mining Lease M/s Rajshree Lime


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2.12.25
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नागौर (राज.)

Stone Mine No. 2, ML. NO. 03/1995, Near Village:-
Basni, Tehsil :- Merta, District :- Nagaur. It was
alleged by the Applicant that the Project Proponent
is violating the rules and regulations set by the
mining department and is a significant contributor
of environmental pollution in the area.

2. That this Hon'ble Tribunal vide its order dated
10.09.2024 issued notice to all the respondents and
further constituted a committee to visit the place,
examine the facts, take remedial measures and
submit the factual report and action taken report.
That this Hon'ble Tribunal constituted a committee
consisting of:

- i. One representative from the Collector
- ii. One representative from the Central Pollution
Control Board
- iii. One representative from the Member
Secretary, State Pollution Control Board
(Rajasthan)
- iv. One representative from the District Forest
Officer, District Jodhpur, (Rajasthan)

3. That, in compliance of the order dated 10.09.2024
passed by this Hon'ble Tribunal, the committee



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members inspected the Respondent unit on 07.10.2024 and filed the report of the Joint committee before this Hon'ble Tribunal.

4. That the committee conducted the field visit and suggested following recommendations to the Project Proponent:

- i. The reported working pit area encompasses Approx. 112 hectares of the total mine area of 400.70 hectares. The unit shall undertake the enhancement of the green belt as the extent of the mining pit operations expands in the future, in order to ensure compliance with the conditions stipulated in the Consent to Operate and Environmental Clearance.
- ii. That unit shall conduct regular pruning and casualty replacement of the plantation for increasing efficiency of green belt development in the mining area.
- iii. To enhance the stabilization of the overburden dumps, in addition to the ongoing planation efforts, the mining operation shall implement provisions for the development of grass cover.



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- iv. Suiting to weather conditions, frequency of water sprinkling arrangement in mining lease area may be increased, whenever required, to capture the fugitive emission during vehicular movement.
- v. The unit has provided bund walls of approx. 4 feet height around the mining pits, however for additional safety purpose of wildlife, unit may provide cross-wire fencing around mining pits.
- vi. Wherever mining is being not done to install the signed board of "No Mining Zone" as per the sustainable sand mining Management guide lines 2016.
- vii. The respondent (M/s Ultratech Cement Ltd.) may prioritize towards the basic needs of the families living in/around periphery of the mining area in its CSR activities.
- viii. To regularly clean the obstructions if present in the free flow of water and plant trees around the water pond located within the mine lease area.

5. That, this Hon'ble Tribunal vide its order dated 16.01.2025 directed the Project Proponent to

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comply with the directions of the Joint Committee and submit the action taken report. Subsequently, the Project Proponent submitted affidavit dated 31.01.2025.

6. Thereafter, on query of this Hon'ble Tribunal regarding plantation work and compliances of EC conditions undertaken by the Project Proponent, the Hon'ble Tribunal directed the Project Proponent to submit additional reply and further directed Rajasthan State Pollution Control Board to verify the status of Compliance and submit the report before this Hon'ble Tribunal.

7. That, it is submitted that the Project Proponent filed additional affidavit dated 25.06.2025 and subsequently the RSPCB also conducted its inspection on 01.08.2025 to verify the status of compliance.

A true copy of the Rajasthan State Pollution Control Board Verification Report dated 01.08.2025 is marked and annexed herein as **Annexure - C/1**

8. That as per the verification done by the answering Board, following observations were made with


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नागौर (राज.)

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respect to status of the compliance done by the Project Proponent.

i. **Enhancement of the green belt as the extent of the mining pit operations expands in the future**

It is submitted that as per report received from the Office of the Deputy Conservator of Forest, Nagaur, vide letter dated 22.07.2025, the project proponent has undertaken plantation of approximately 47,000 plants cumulatively up to the Financial Year 2024-25. Copy of the letter of Deputy Conservator of Forest, Nagaur dated 22.07.2025 is marked and annexed herein as **Annexure - C/2**.

That during the visit, representative of the Project Proponent informed that in current FY 2025-26 (up to July 2025), an additional 5,000 saplings have been planted in approximately 4.0 hectares, with a further proposal to plant 5,000 saplings in the coming months.

ii. **Regular Pruning and Casualty Replacement of the plantation**

The details pertaining to casualty replacement and periodic maintenance of plantations have been

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furnished by the project proponent which is enclosed as Annexure – 2 of the verification report. That the Project Proponent has submitted that in year 2024 -2025 a total of 4895 casualties were observed due to termites, wild animals etc towards such casualties, the Project Proponent has planted 5000 saplings.

iii. Stabilization of the overburden dumps with grass and tree cover

It is submitted that stabilization measures were observed during inspection over overburden dumps through grass and vegetative cover on all 3 inactive Overburden dumps.

iv. Frequency of water sprinkling in mining

During inspection, water tanker was found observed deployed for water sprinkling. Since, the inspecting month is in monsoon, it can't be verified if the unit has increased water sprinkling frequency. Also, no permanent water sprinkling arrangement was observed.

v. Cross-wire fencing around mining pits


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28/08/2024

Cross-wire fencing has been partially installed along the periphery of operational mining pits. Also, as reported by unit representative, proposal to increase wire fencing by 1500m by Oct 2025 is under consideration.

vi. Sign Board of "No Mining Zone"

Signage demarcating "No Mining Zone" was found provided at pond location, near Dhani (unacquired land) and on lease boundary.

vii. CSR activities

The project proponent has submitted a detailed report of CSR activities undertaken during FY 2024-25, which is enclosed as Annexure 3 of the verification report.

viii. Clean the obstructions and plantation around

Pond

As per observation, the pond area was marked as "no mining zone" and was provided with demarcation. Also, no overburden dump and no mining were observed nearby pond area. Also, unit has planted approx. 100 saplings adjacent to pond.



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Additional observations made during inspection
are as following:

1. During inspection, a dense plantation was observed on approximately 0.3 hectares of government land in Village Kharia Khangar. As informed by the unit representative, the plantation was developed using the Miyawaki technique. The plantation was reportedly carried out by M/s Ultratech Cement Ltd. based on a formal request received from the Gram Panchayat, the copy of which, along with the corresponding purchase order, is enclosed as Annexure-4 of the verification report.
2. The working mining pits have been provided with earthen bunds of approximately 4 feet in height along their periphery. Wire fencing was also observed at several locations adjoining the operational pits.
3. As per letter submitted by the unit, none of the mining pits have advanced up to their respective ultimate pit limit.
4. The final planned depth for mineral extraction by the end of mine life is reported to be approximately 28 meters. At present, the depths



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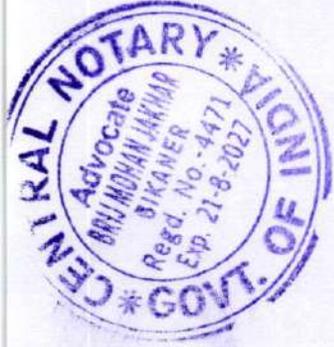
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of various mining pits range between 4 meters and 15 meters.

5. As reported by unit representative, no mining pit has yet reached the stage of mineral reserve exhaustion. Consequently, no systematic backfilling has been initiated, except for temporary backfilling carried out over an area of 0.7 hectares, which was observed on-site.
6. No intersection with the groundwater table was observed or reported in the mining pits.

PRAYER

In view of the foregoing facts and submissions, the Hon'ble Tribunal may be pleased to take the verification report dated 01.08.2025 of RSPCB on record and pass appropriate orders in the interest of justice and fair adjudication of the matter



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नागौर (राज.)

Place: Nagaur

Date: 02.08.2025

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**REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD**

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



INSPECTION REPORT

1.	a. Name of Mine:	M/s Ultratech Cement Limited, Unit- Birla White (Rajashree Lime Stone Mine No. 02) (Unit ID- 5546)
	b. Communication address:	D-7, Shashtri Nagar, Jodhpur, District- Jodhpur
	c. E-mail	gopi.dhayal@adityabirla.com
	d. Fax:	--
	e. Mobile:	98874-80263
	f. Telephone:	--
	g. Address of Mine: Coordinates of area	26 ⁰ 35' 59.2" N, 73 ⁰ 47' 35.82" E
	h. Mining lease number	03/1995, Area: - 400.7 Hectare
	i. Village & Tehsil	N/v – Basni, Tehsil- Merta, District - Nagaur
	j. District	Nagaur
2.	Date of Inspection	01/08/2025
3.	Name and designation of the person contacted:	Shri G C Dhayal, Mines Manager
4.	Date of commencement of production:	As per available record, First Consent to Operate was issued on dated 21.05.2000 by Head Office, Jaipur.
5.	Validity of Lease	28.10.2036
6.	Name of Mineral (s)	Lime Stone
7.	Type of Mineral (s): Major (scheduled/non-schedule)/Miner	Major
8.	Category of Mine: Red/Orange/Green	Red
9.	Status of Operation: operational/non-operational/closed/any other – if non-operational reason and period of non-operation	Operational
10.	Status of consent under the water Act, 1974	Consent to operate under Air Act and Water Act was issued vide Head office (Mines), RSPCB, dated 17/12/2024 which is valid till 24.08.2027 for Lime stone mining- 1.00 million Metric Tons Per Annum. (Unit ID-5546)
11.	Status of consent under the Air Act, 1981	
12.	Status of Environmental Clearance under EIA notification/Aravali Notification	<ol style="list-style-type: none"> Issued by MoEF & CC vide File No. J-11015/15/2015-IA.II(M) dated 17.11.2005. After Expansion, EC issued by MoEF&CC vide File No. J-11015/15/2015-IA.II(M) dated 25.08.2020 for Expansion from 0.45 MTPA to 10 MTPA with installation of 400 TPH Crusher. Extension in validity of prior Environmental

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		Clearance (EC) dated 25.08.2020 vide MoEf & CC vide File No.: J-11015/15/2015-IA.II (M) dated 11/09/2024 for further 3 years till 23.08.2027.
13.	Status of mining plan/mining scheme	Mining Plan approved by IBM, Govt. of India dated 15/06/2023 which is valid till end of FY 2025-26
14.	Consented production capacity	Lime stone mining- 1.00 MILLION METRIC TONS PER ANNUM as per CTO dated 17/12/2024

In compliance to Hon'ble NGT order dated 10/09/2024, joint committee inspected the mines under reference on 07/10/2024 and submitted various recommendations in its joint committee report. The verification of compliance of joint committee recommendations observed during inspection dated 01/08/2025 is as following:

S. No.	Recommendations / Submitted Compliance	Status
1	Enhancement of the green belt as the extent of the mining pit operations expands in the future	As per report received from the Office of the District Conservator of Forest, Nagaur, vide letter dated 22.07.2025, the project proponent has undertaken plantation of approximately 47,000 plants cumulatively up to the Financial Year 2024-25. During visit, representative informed that during the current FY 2025-26 (up to July 2025), an additional 5,000 saplings have been planted in approximately 4.0 hectares , with a further proposal to plant 5,000 saplings in the coming months. Annexed at Annexure-1
2	Regular Pruning and Casualty Replacement of the plantation	The details pertaining to casualty replacement and periodic maintenance of plantations have been furnished by the project proponent and are annexed herewith as Annexure-2
3	Stabilization of the overburden dumps with grass and tree cover	Stabilization measures were observed during inspection over overburden dumps through grass and vegetative cover on all 3 inactive Overburden dumps. Photographs Attached
4	Frequency of water sprinkling in mining	During inspection, water tanker was found

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	lease area may be increased	observed deployed for water sprinkling. Photographs Attached. Since, the inspecting month is in monsoon, it can't be verified if the unit has increased water sprinkling frequency. Also, no permanent water sprinkling arrangement was observed.
5	Cross-wire fencing around mining pits	Cross-wire fencing has been partially installed along the periphery of operational mining pits . Also, as reported by unit representative, proposal to increase wire fencing by 1500m by Oct 2025 is under consideration.
6	Sign Board of "No Mining Zone"	Signage demarcating "No Mining Zone" was found provided at pond location, near Dhani (unacquired land) and on lease boundary. Photographs attached
7	CSR activities	The project proponent has submitted a detailed report of CSR activities undertaken during FY 2024-25 , enclosed herewith as Annexure 3
	Clean the obstructions and plantation around Pond	As per observation, the pond area was marked as "no mining zone" and was provided with demarcation. Also, no overburden dump and no mining were observed nearby pond area. Also, unit has planted approx. 100 saplings adjacent to pond.

Additional observations made during inspection are as following:

1. During inspection, a dense plantation was observed on approximately 0.3 hectares of government land in Village Kharia Khangar. As informed by the unit representative, the plantation was developed using the Miyawaki technique. The plantation was reportedly carried out by M/s Ultratech Cement Ltd. based on a formal request received from the Gram Panchayat, the copy of which, along with the corresponding purchase order, is enclosed as **Annexure-4**.
2. The working mining pits have been provided with earthen bunds of approximately 4 feet in height along their periphery. Wire fencing was also observed at several locations adjoining the operational pits.
3. As per letter submitted by the unit, none of the mining pits have advanced upto their respective ultimate pit limit. Attached at **Annexure-5**.

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4. The final planned depth for mineral extraction by the end of mine life is reported to be approximately 28 meters. At present, the depths of various mining pits range between 4 meters and 15 meters.
5. As reported by unit representative, no mining pit has yet reached the stage of mineral reserve exhaustion. Consequently, no systematic backfilling has been initiated, except for temporary backfilling carried out over an area of 0.7 hectares, which was observed on-site.
6. No intersection with the groundwater table was observed or reported in the mining pits.

(Hemant Kumar)
Junior Environmental Engineer

c/s
(Rajkumar Meena)
Regional Officer



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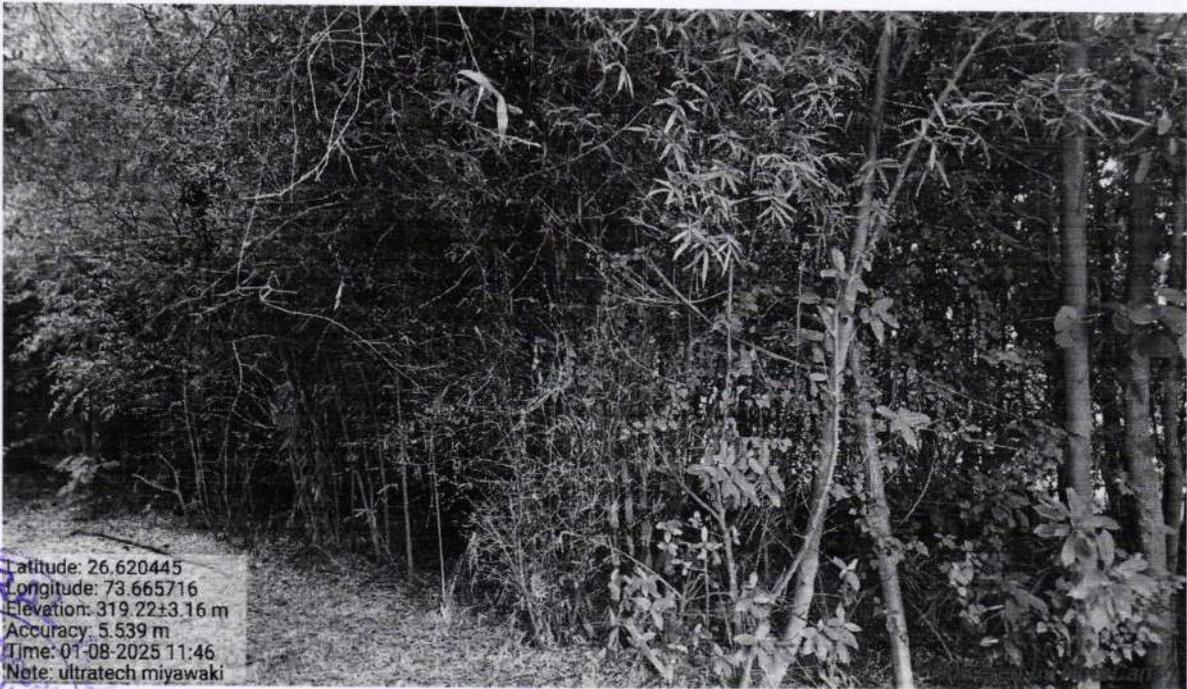
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

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Miyawaki Plantation



Latitude: 26.620445
Longitude: 73.665716
Elevation: 319.22±3.16 m
Accuracy: 5.539 m
Time: 01-08-2025 11:46
Note: ultratech miyawaki



Latitude: 26.620496
Longitude: 73.665701
Elevation: 318.34±2.38 m
Accuracy: 3.79 m
Time: 01-08-2025 11:45
Note: ultratech miyawaki

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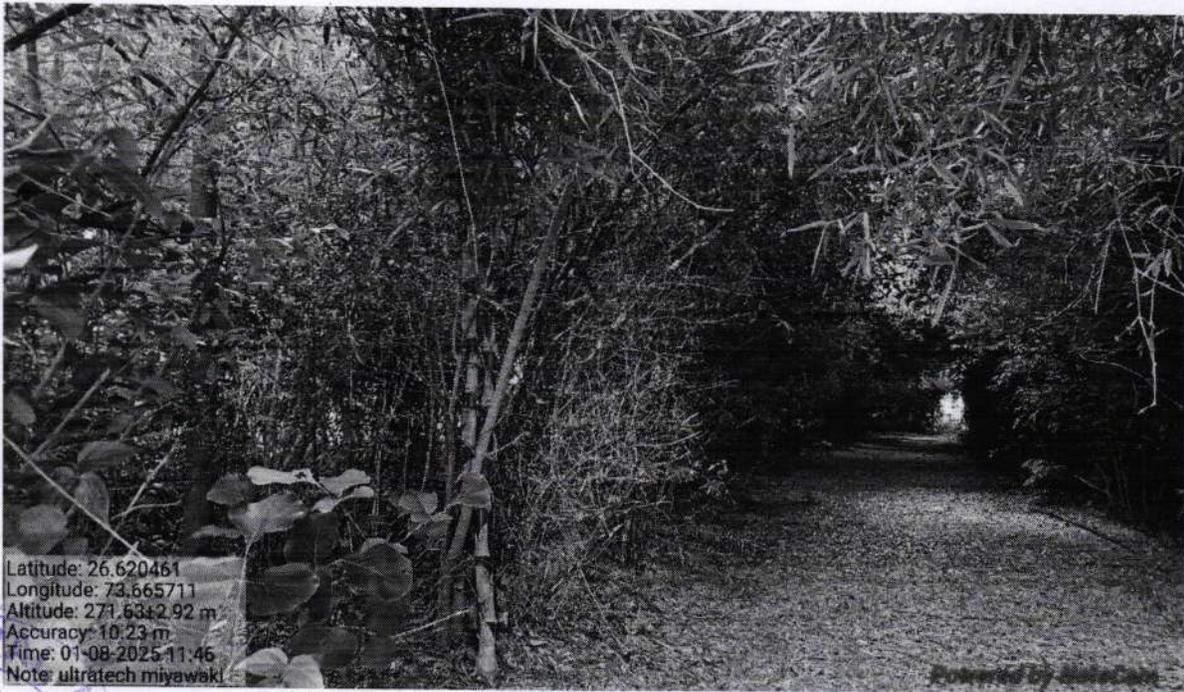
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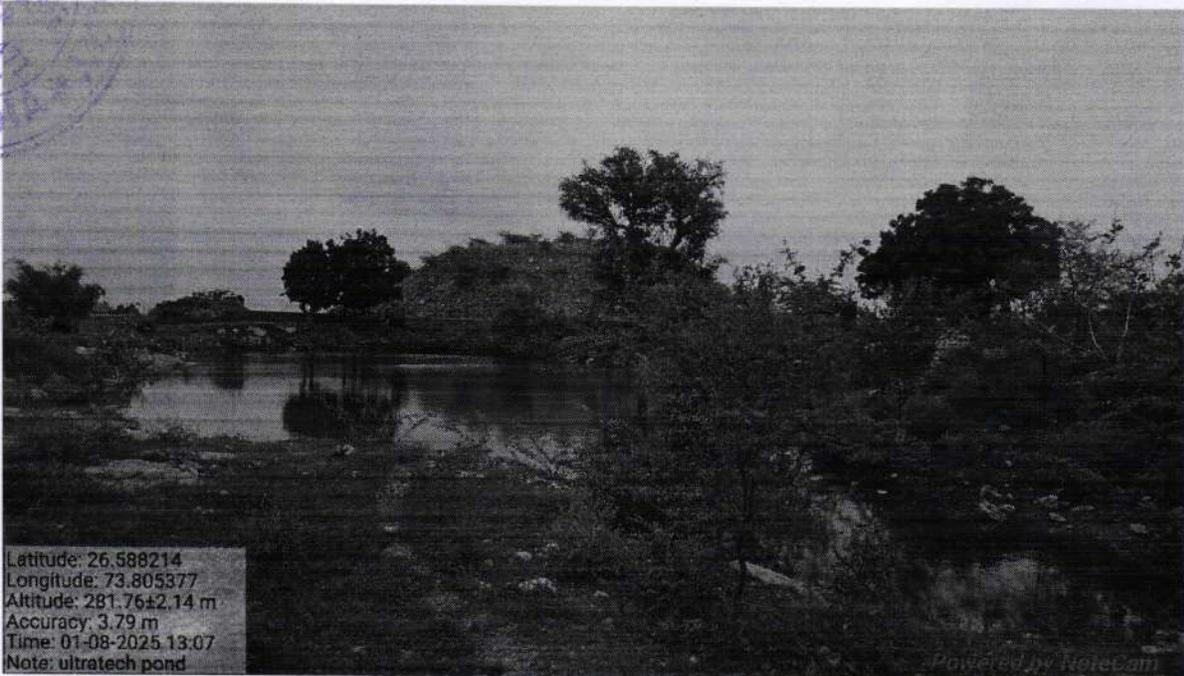
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
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Latitude: 26.620461
Longitude: 73.665711
Altitude: 271.63±2.92 m
Accuracy: 10.23 m
Time: 01-08-2025 11:46
Note: ultratech miyawaki

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Pond



Latitude: 26.588214
Longitude: 73.805377
Altitude: 281.76±2.14 m
Accuracy: 3.79 m
Time: 01-08-2025 13:07
Note: ultratech pond

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Latitude: 26.587988
Longitude: 73.805236
Elevation: 330.92±1.86 m
Accuracy: 4.926 m
Time: 01-08-2025 13:07
Note: ultratech pond



Latitude: 26.588243
Longitude: 73.805421
Elevation: 329.5±2.34 m
Accuracy: 5.073 m
Time: 01-08-2025 13:08
Note: ultratech pond plants

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Latitude: 26.588214
Longitude: 73.805377
Altitude: 281.76±2.14 m
Accuracy: 3.79 m
Time: 01-08-2025 13:08
Note: ultratech pond

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Plantation



Latitude: 26.602445
Longitude: 73.788167
Altitude: 277.4±2.24 m
Accuracy: 5.027 m
Time: 01-08-2025 14:16
Note: ultratech

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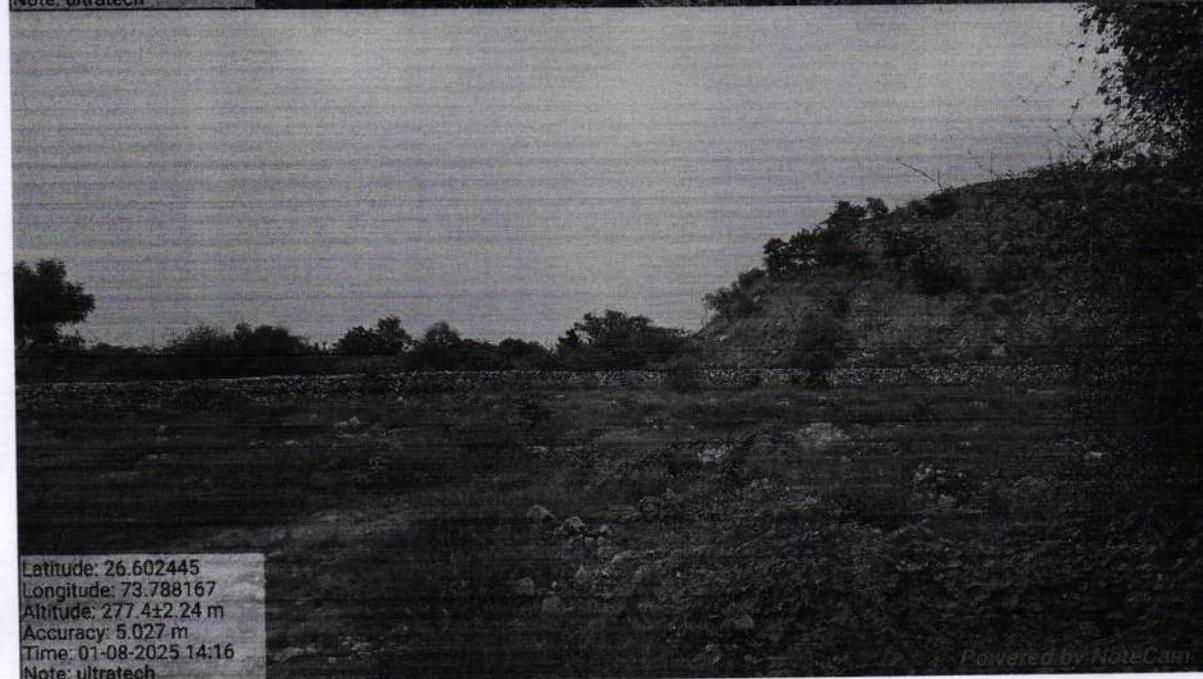


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email : rorpcb.nagaur@gmail.com



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राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

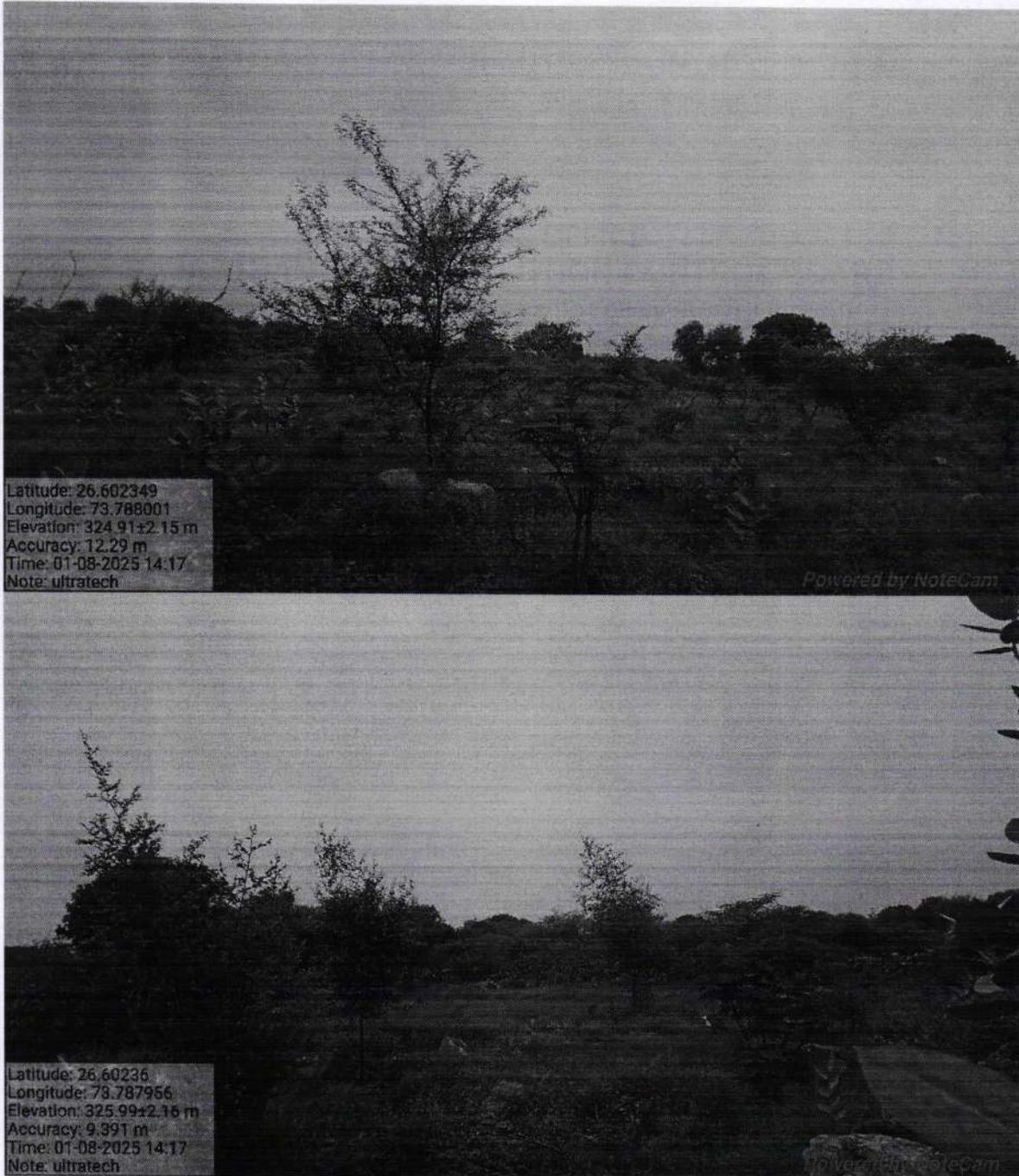


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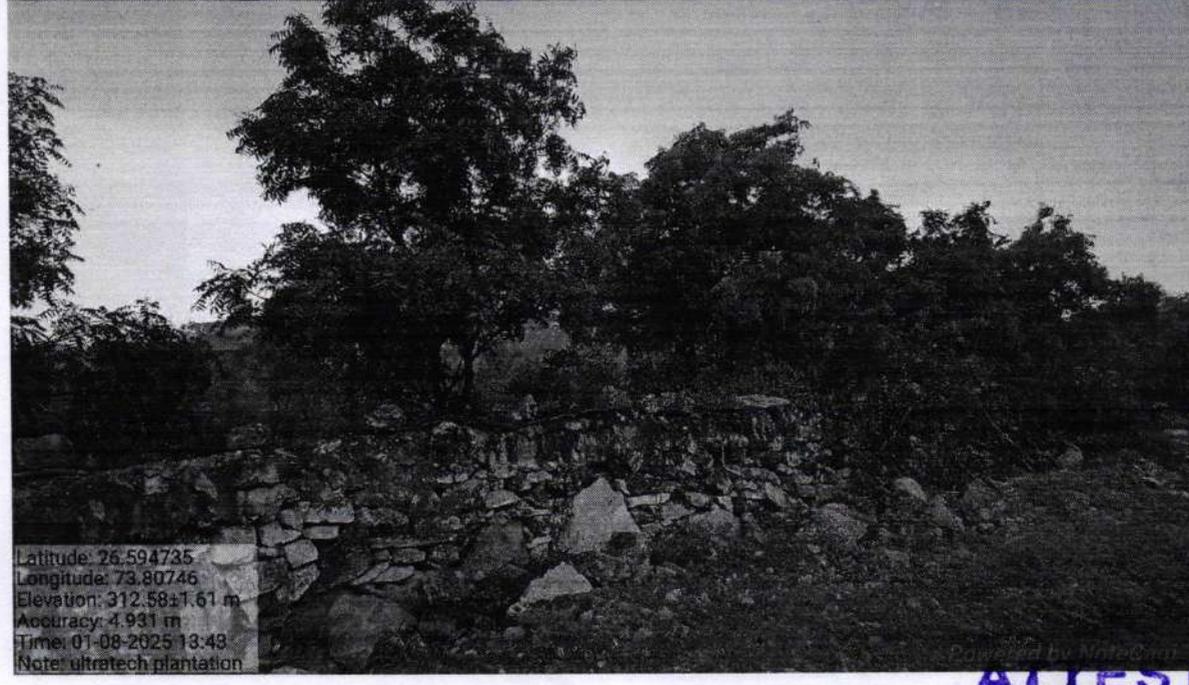
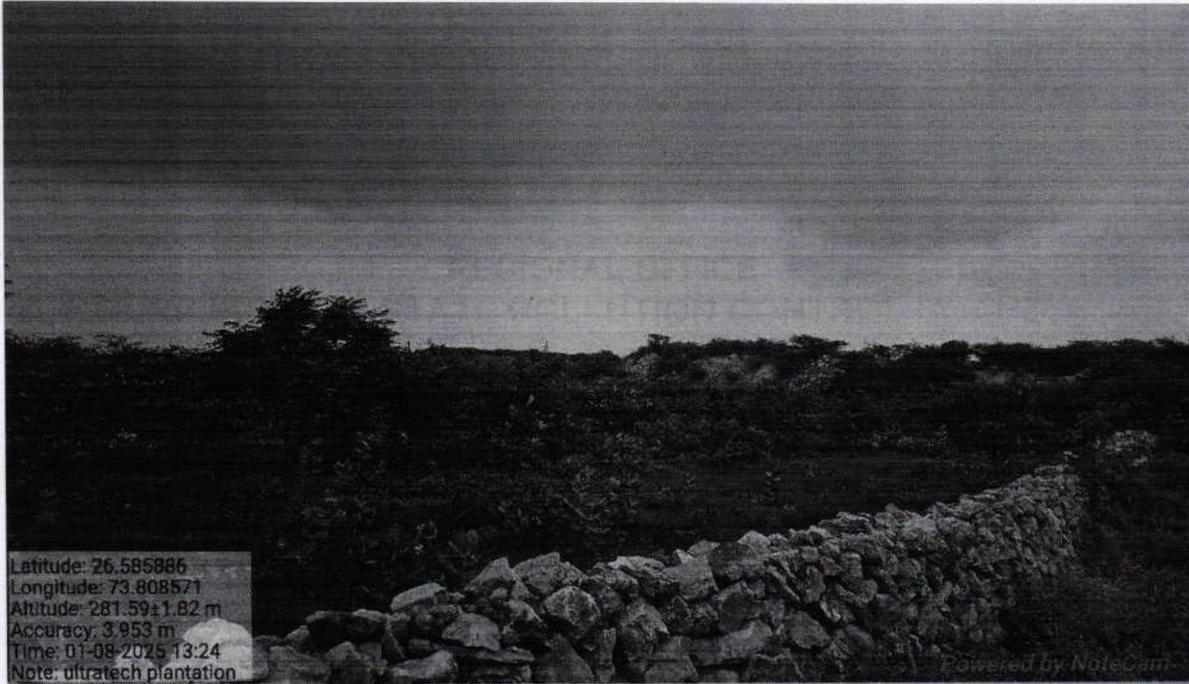
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Latitude: 26.59472
Longitude: 73.807464
Elevation: 313.3±1.62 m
Accuracy: 3.79 m
Time: 01-08-2025 13:43
Note: ultratech plantation.



Latitude: 26.595217
Longitude: 73.807996
Elevation: 313.9±2.19 m
Accuracy: 5.382 m
Time: 01-08-2025 13:44
Note: ultratech plantation.

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नागौर (राज.)

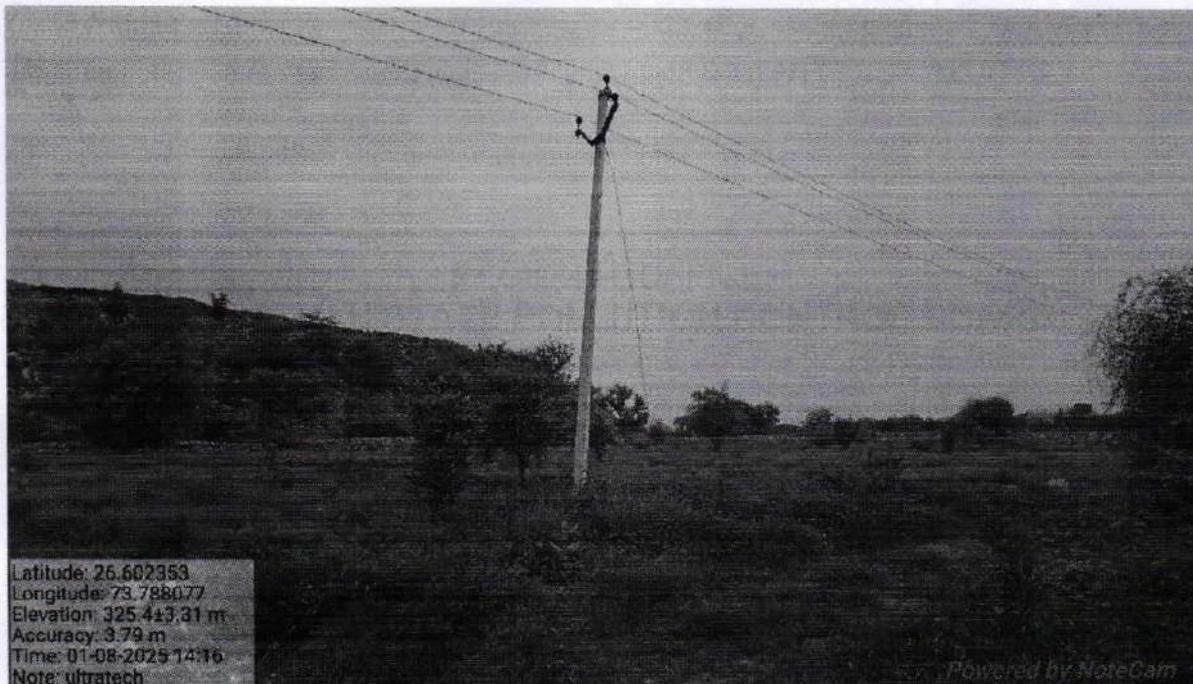


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email : rorpcb.nagaur@gmail.com



Latitude: 26.602353
Longitude: 73.788077
Elevation: 325.44331 m
Accuracy: 3.79 m
Time: 01-08-2025 14:16
Note: ultratech

Powered by NoteCam

Overburden Dumps



Latitude: 26.59759
Longitude: 73.807439
Elevation: 315.63423 m
Accuracy: 3.79 m
Time: 01-08-2025 13:54
Note: ultratech

Powered by NoteCam



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नागौर (राज.)

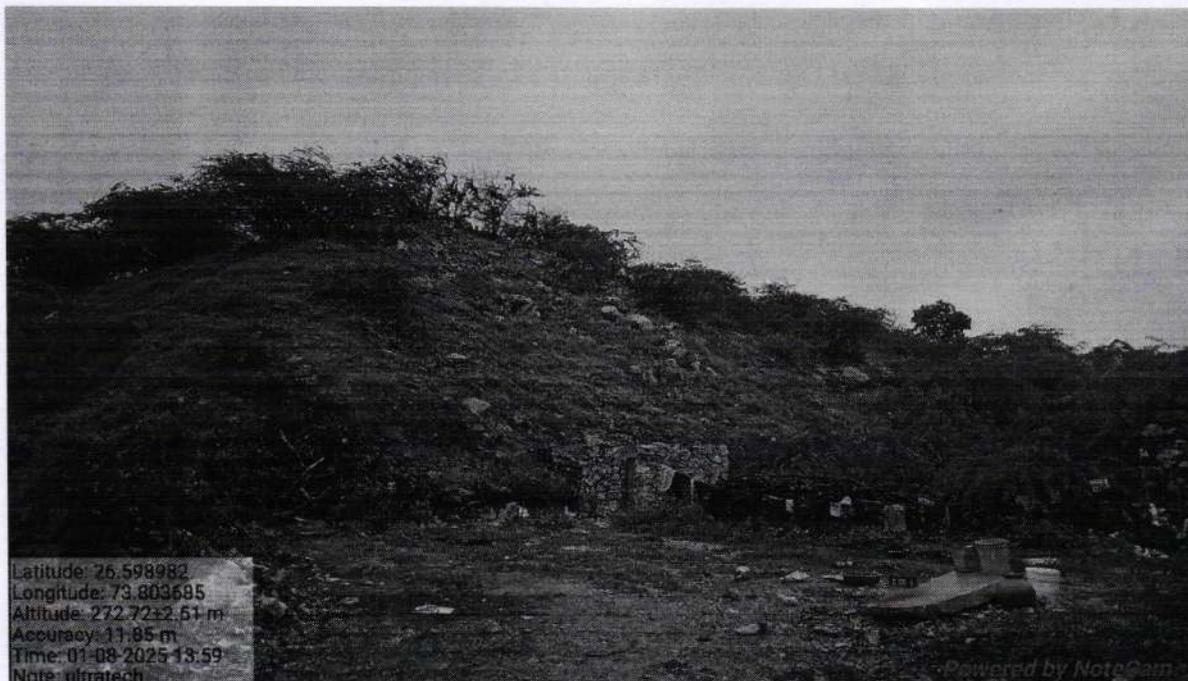


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1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite

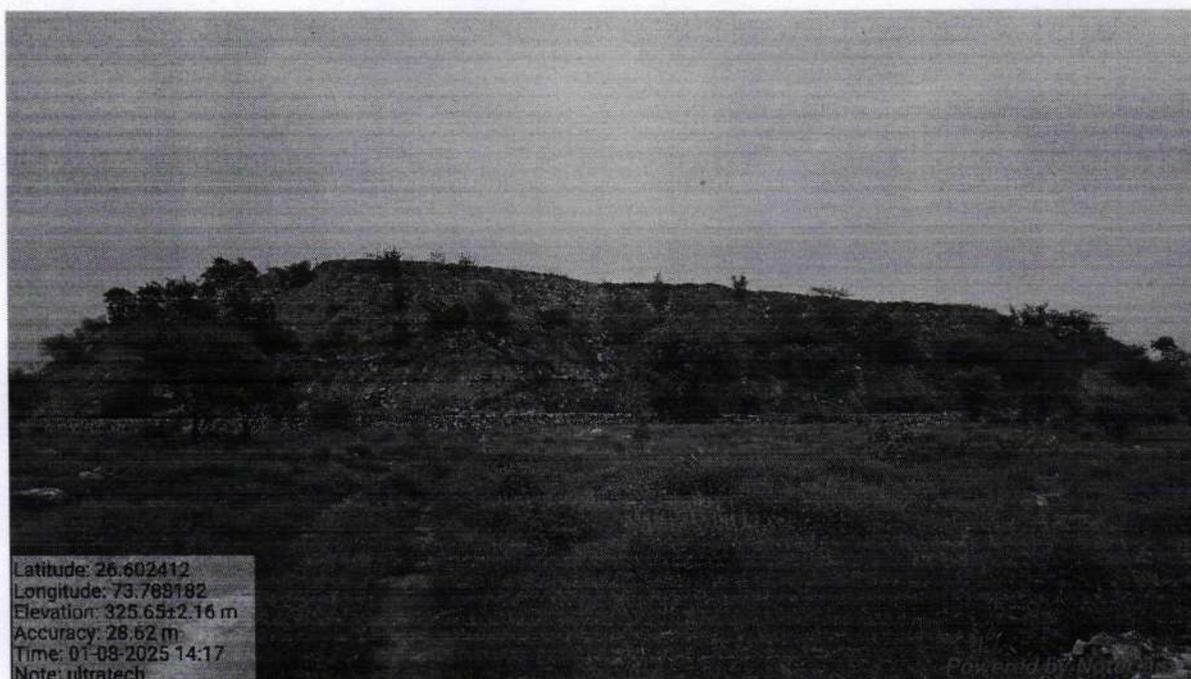
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



Latitude: 26.598982
Longitude: 73.803685
Altitude: 272.72±2.51 m
Accuracy: 11.95 m
Time: 01-08-2025 13:59
Note: ultratech

Powered by NoteCam



Latitude: 26.602412
Longitude: 73.788182
Elevation: 325.65±2.16 m
Accuracy: 28.62 m
Time: 01-08-2025 14:17
Note: ultratech

Powered by NoteCam



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Latitude: 26.597331
Longitude: 73.810832
Elevation: 320.47±4.73 m
Accuracy: 4.291 m
Time: 01-08-2025 13:51
Note: ultratech OB

Powered by NoteCam



Latitude: 26.585883
Longitude: 73.808591
Elevation: 329.88±1.81 m
Accuracy: 5.0 m
Time: 01-08-2025 13:35
Note: ultratech OB

Powered by NoteCam



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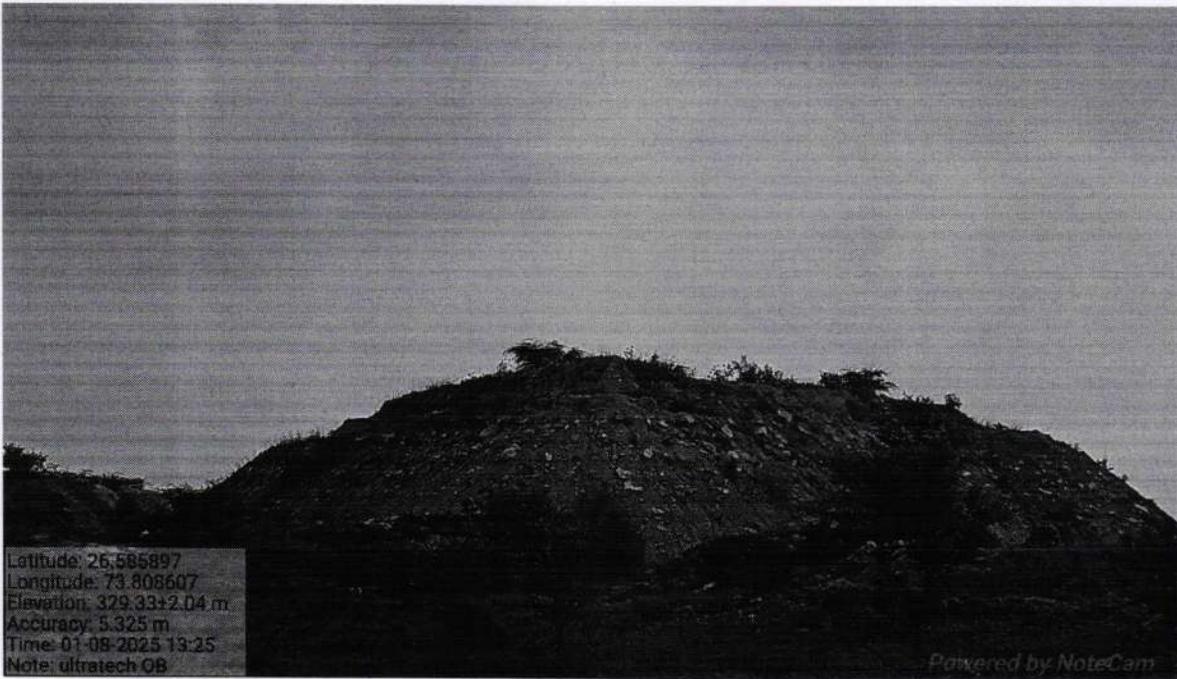
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



Latitude: 26.598108
Longitude: 73.794057
Elevation: 330.36±1.95 m
Accuracy: 3.79 m
Time: 01-08-2025 14:07
Note: ultratech fencing

Powered by NoteCam



Latitude: 26.585897
Longitude: 73.808607
Elevation: 329.33±2.04 m
Accuracy: 5.325 m
Time: 01-08-2025 13:25
Note: ultratech OB

Powered by NoteCam



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नागौर (राज.)

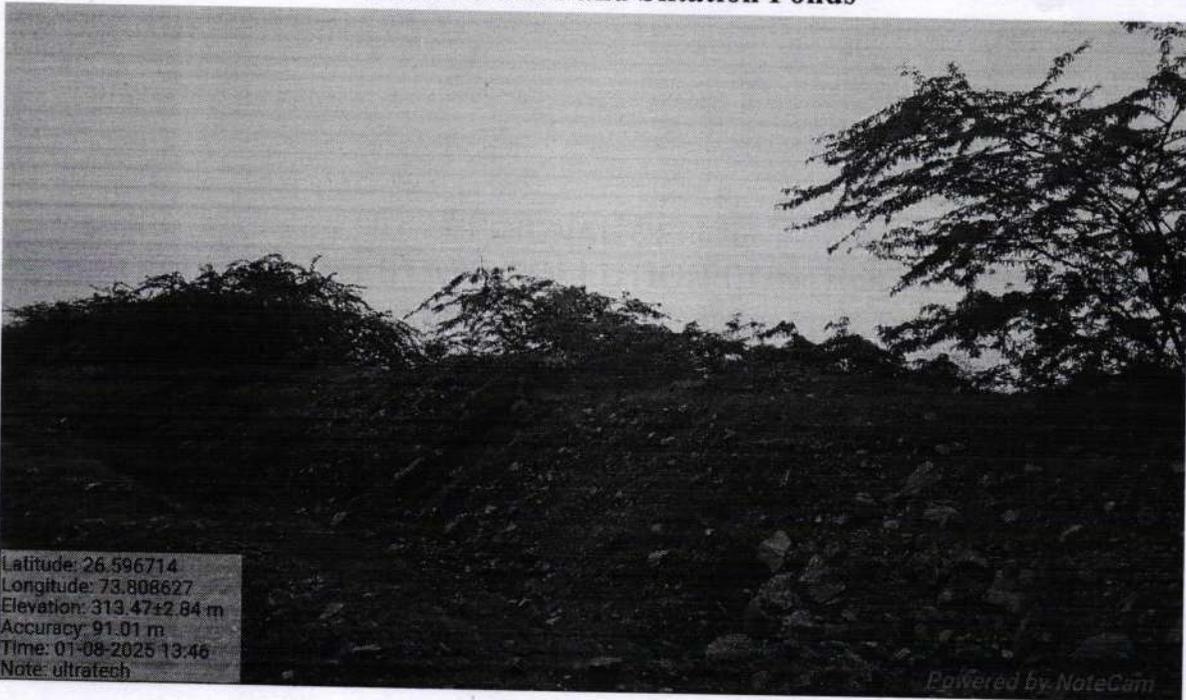


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Garland Drains and Siltation Ponds



Latitude: 26.596714
Longitude: 73.808627
Elevation: 313.47±2.84 m
Accuracy: 91.01 m
Time: 01-08-2025 13:46
Note: ultratech

Powered by NoteCam



Latitude: 26.595379
Longitude: 73.80819
Elevation: 314.06±2.19 m
Accuracy: 3.79 m
Time: 01-08-2025 13:45
Note: ultratech plantation

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Latitude: 26.596644
Longitude: 73.808899
Elevation: 315.33±2.46 m
Accuracy: 3.79 m
Time: 01-08-2025 13:47
Note: ultratech

Powered by NoteCam



Latitude: 26.59669
Longitude: 73.80865
Elevation: 313.45±2.7 m
Accuracy: 3.79 m
Time: 01-08-2025 13:46
Note: ultratech

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नागौर (राज.)



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Water Tanker



Latitude: 26.599703
Longitude: 73.792658
Elevation: 326.44±6.29 m
Accuracy: 6.098 m
Time: 01-08-2025 14:34



Latitude: 26.597865
Longitude: 73.801188
Elevation: 319.4±2.92 m
Accuracy: 3.79 m
Time: 01-08-2025 15:01

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email : rorpcb.nagaur@gmail.com

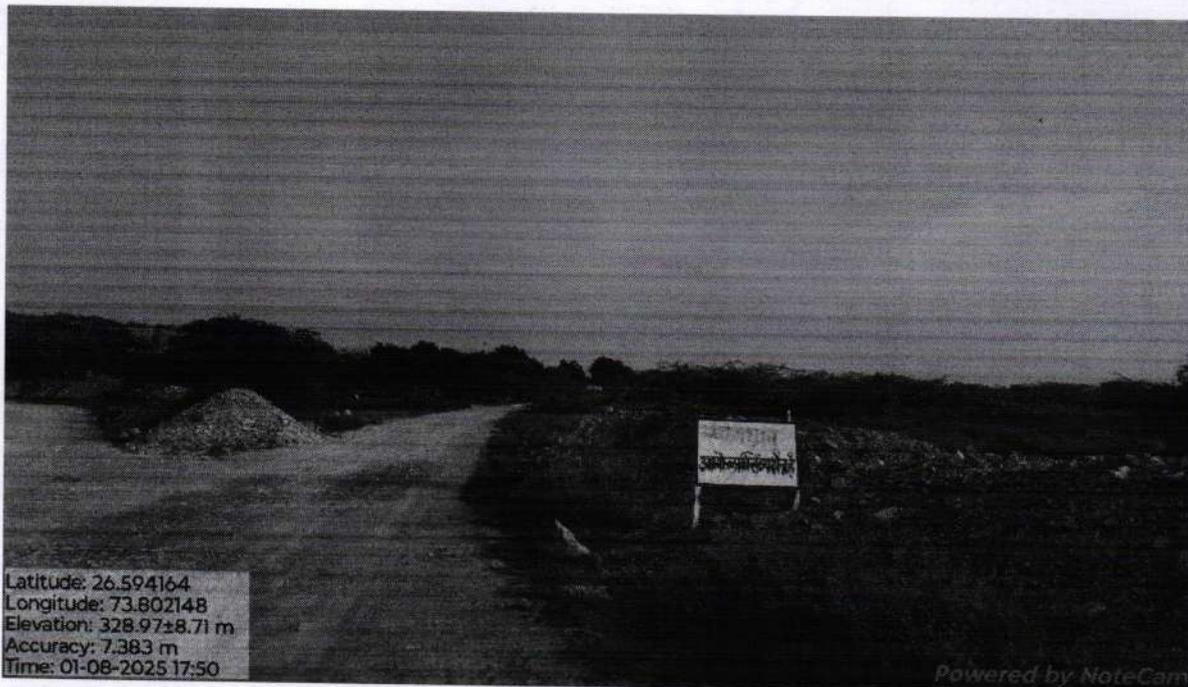


“No Mining Zone” Signage



Latitude: 26.587988
Longitude: 73.805236
Elevation: 330.92±1.85 m
Accuracy: 4.926 m
Time: 01-08-2025 13:07
Note: ultratech pond

Powered by NoteCam



Latitude: 26.594164
Longitude: 73.802148
Elevation: 328.97±8.71 m
Accuracy: 7.363 m
Time: 01-08-2025 17:50

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नागौर (राज.)

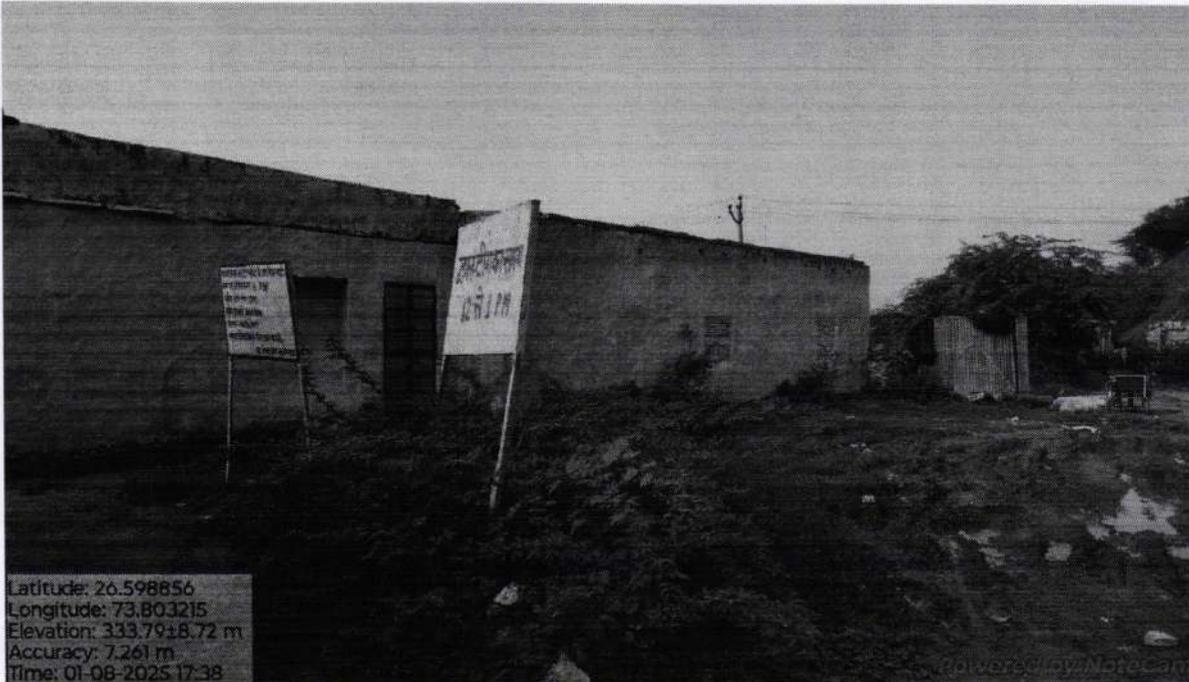


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email : rorpcb.nagaur@gmail.com



Latitude: 26.598856
Longitude: 73.803215
Elevation: 333.79±8.72 m
Accuracy: 7.261 m
Time: 01-08-2025 17:38



Latitude: 26.599291
Longitude: 73.804488
Elevation: 324.82±23.9 m
Accuracy: 27.46 m
Time: 01-08-2025 17:41



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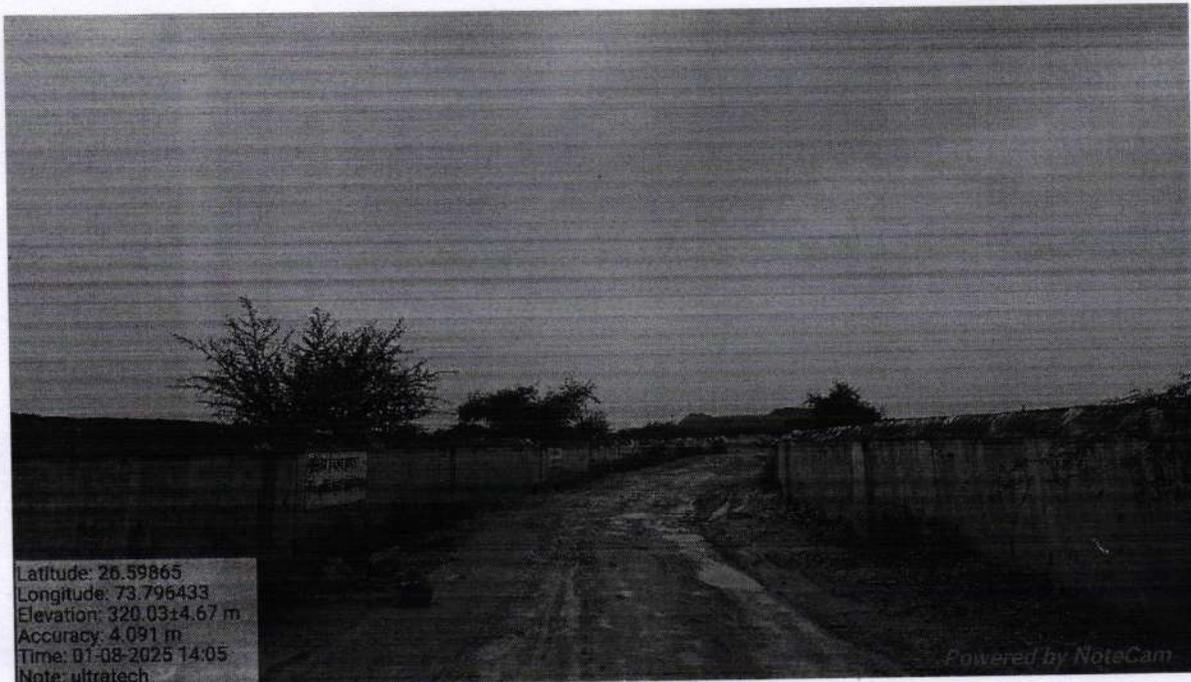
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001
email : rorpcb.nagaur@gmail.com



Latitude: 26.598087
Longitude: 73.793913
Elevation: 321.22±2.5 m
Accuracy: 3.79 m
Time: 01-08-2025 17:32

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Bund Walls and Wire Fencing



Latitude: 26.59865
Longitude: 73.796433
Elevation: 320.03±4.67 m
Accuracy: 4.091 m
Time: 01-08-2025 14:05
Note: ultratech

Powered by NoteCam



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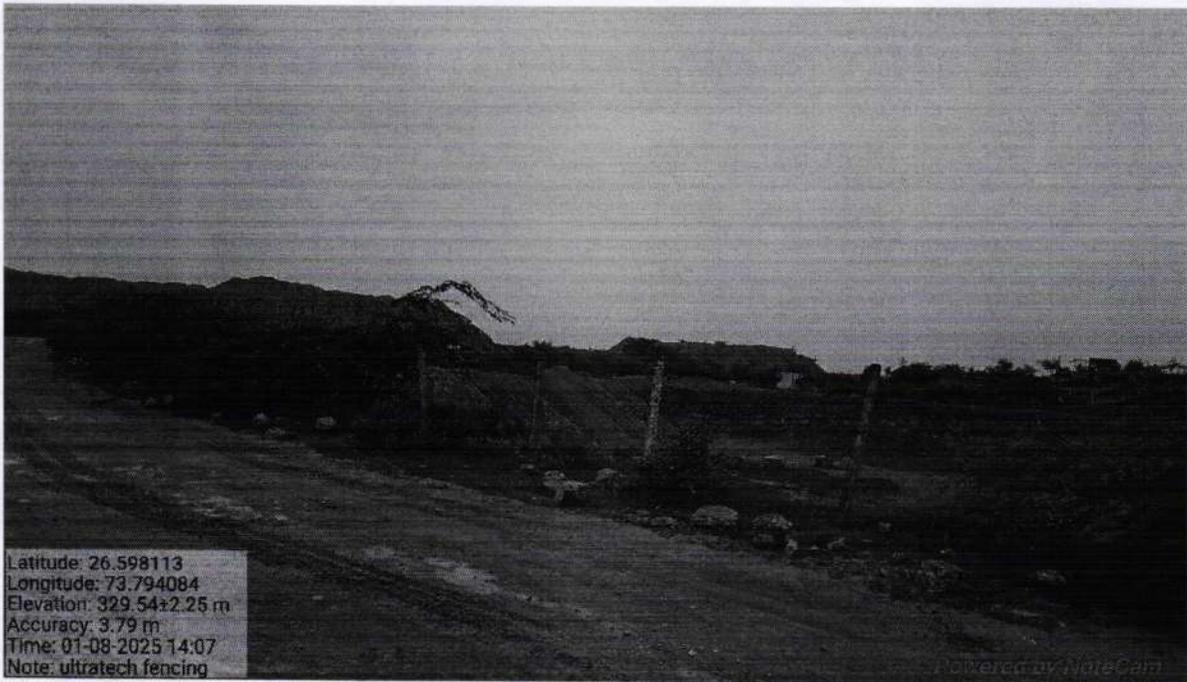
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



Latitude: 26.598942
Longitude: 73.796855
Elevation: 323.87±2.32 m
Accuracy: 3.79 m
Time: 01-08-2025 14:04
Note: ultratech

Powered by NoteCam



Latitude: 26.598113
Longitude: 73.794084
Elevation: 329.54±2.25 m
Accuracy: 3.79 m
Time: 01-08-2025 14:07
Note: ultratech fencing

Powered by NoteCam



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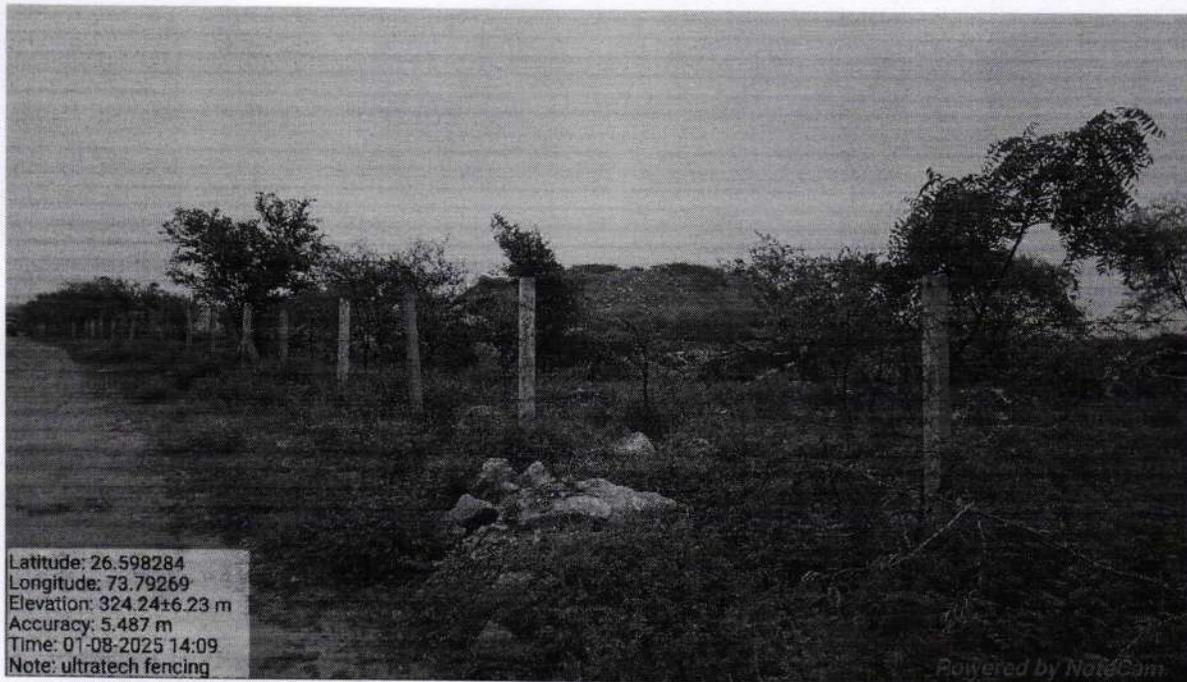
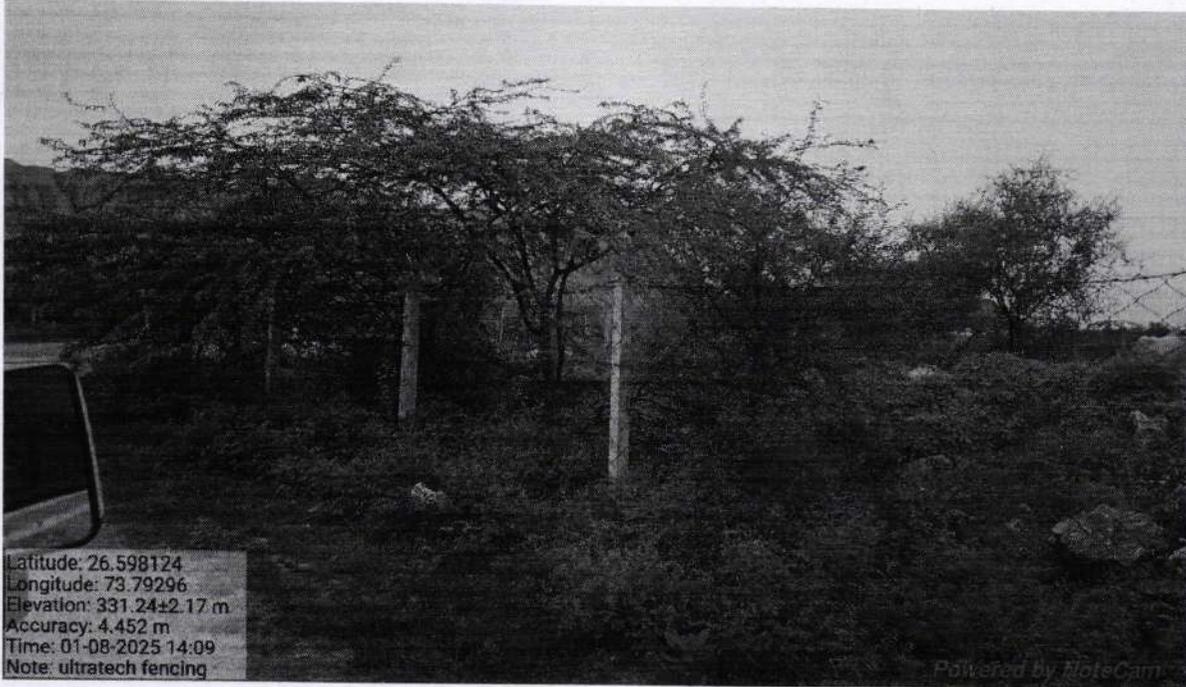
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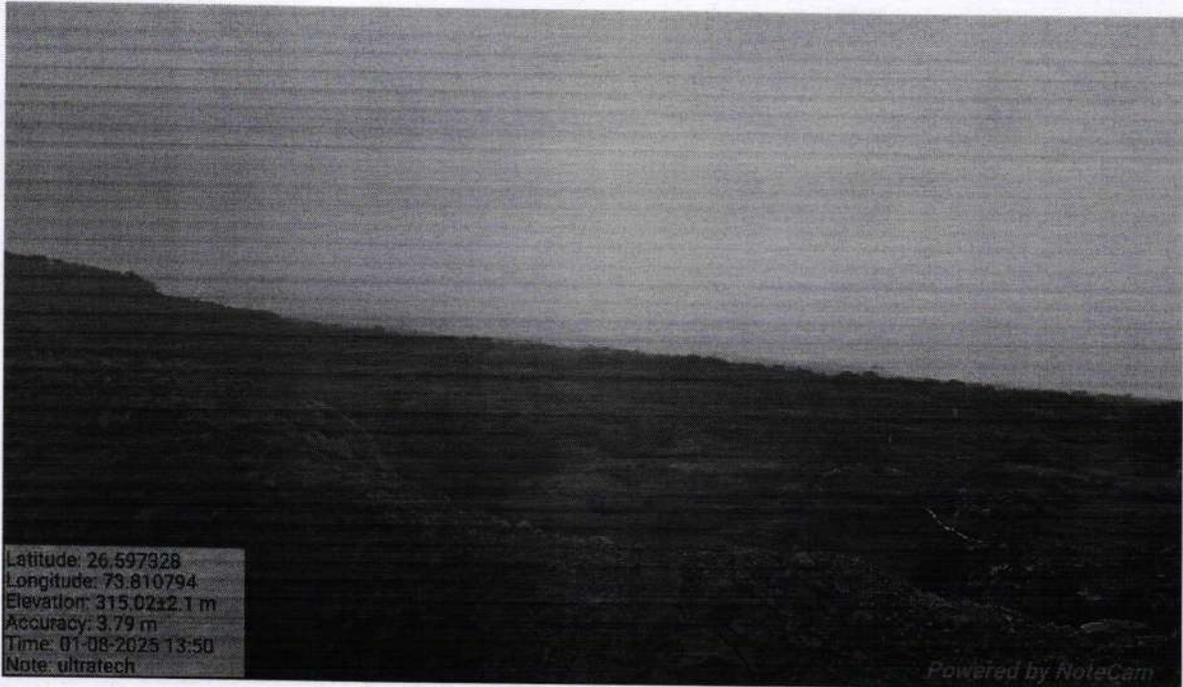
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



Latitude: 26.596946
Longitude: 73.810067
Altitude: 267.55±2.13 m
Accuracy: 4.148 m
Time: 01-08-2025 13:49
Note: ultratech

Powered by NoteCam



Latitude: 26.597928
Longitude: 73.810794
Elevation: 315.02±2.1 m
Accuracy: 3.79 m
Time: 01-08-2025 13:50
Note: ultratech

Powered by NoteCam



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email : rorpcb.nagaur@gmail.com



Latitude: 26.597573
Longitude: 73.807436
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Accuracy: 10.14 m
Time: 01-08-2025 13:54
Note: ultratech

Powered by NoteCam



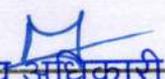
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Elevation: 315.31±2.55 m
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Note: ultratech

Powered by NoteCam



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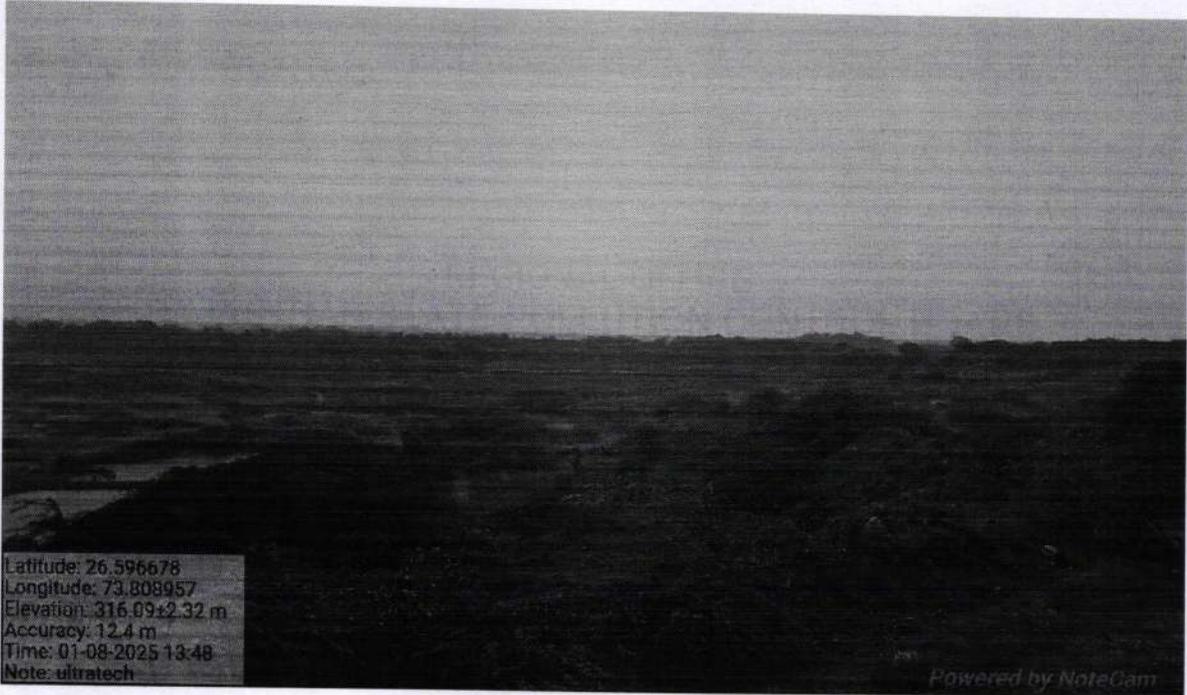

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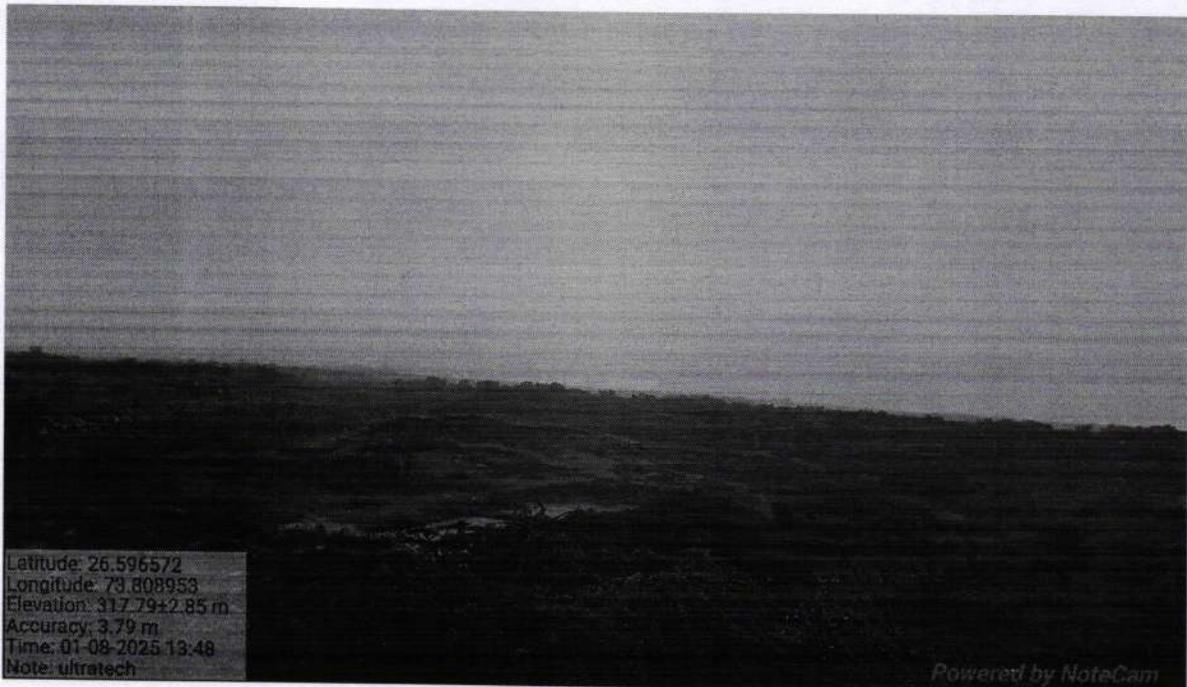
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



Latitude: 26.596678
Longitude: 73.808957
Elevation: 316.09±2.32 m
Accuracy: 12.4 m
Time: 01-08-2025 13:48
Note: ultratech

Powered by NoteCam



Latitude: 26.596572
Longitude: 73.808953
Elevation: 317.79±2.85 m
Accuracy: 3.79 m
Time: 01-08-2025 13:48
Note: ultratech

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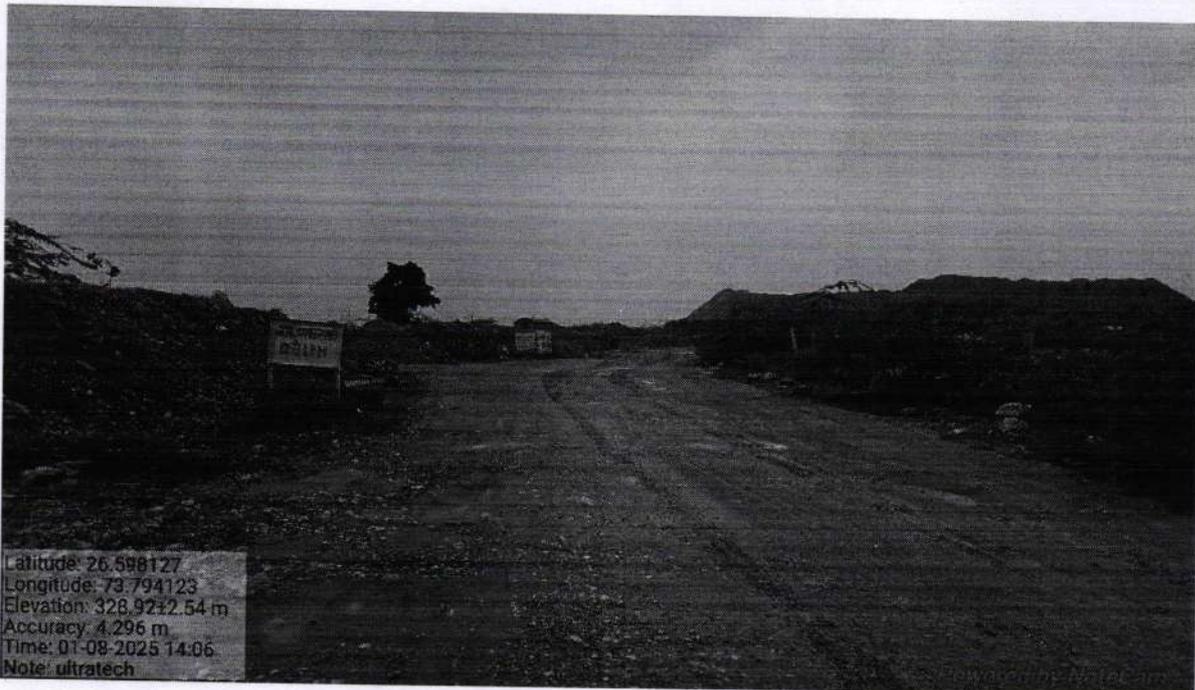
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com



Latitude: 26.59713
Longitude: 73.81042
Elevation: 315.36±2.12 m
Accuracy: 7.627 m
Time: 01-08-2025 13:49
Note: ultratech

Powered by NoteCam



Latitude: 26.598127
Longitude: 73.794123
Elevation: 328.92±2.54 m
Accuracy: 4.296 m
Time: 01-08-2025 14:06
Note: ultratech

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नागौर (राज.)



Rajashree Limestone Mine No-02 (ML-03/95)					
Plantation details					
S No	FY	Area	Sapling Planted	Survival %	Plant Survived
1	2025-26 Till Date (Apr- Jul) (Planted)	4 Hectare	5000 Nos	95%	4750
2	2025-26 (Aug- Mar) (Purposed)	4 Hectare	5000 Nos		

For UltraTech Cement Limited
(UltraTech Cement Limited)

Authorized Signatory

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नागौर (राज.)

Stores&Spares 6202043965 Created by Vijay Gautam

Document Overview On Print Preview Messages Personal Setting

Stores&Spares 6202043965 Supplier 817104 KISHAN CONSTRUCTION Doc. Date 21.06.2025

Delivery/Invoice Conditions Texts Address Communication Partners Additional Data Org. Data Status Customer Data Release strategy

Header Texts

- Header text
- Header note
- Pricing types
- Deadlines

Actual supply as per below :

Procurement of Sapling cost of 4 to 6 feet height (Species- Neem, Kesia Semia, Karanj & Bakain (Chinaberry))

Remarks-Sapling to be planted in existing plantation area to maintained

Continuous-text



S. Itm	A I	Purchase Req.	Requisn...	Material	Short Text	PO Quantity	O... C Deliv. Date	Net Price	Curr... Per	O... Matl Group	PInt
10		1185752	10	101600003355	AVENUE TREE,NEEM.KA...	5,000	NOS D 31.12.2025	50.00	INR 1	NOS GENERAL C_ BIRLA WH	



Item [10] 101600003355 , AVENUE TREE,NEEM.K. ▾

Material Data Quantities/Weights Delivery Schedule Delivery Address Texts Conditions Indo Invoice Confirmations

Control code

Addl Planning

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CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

Forest Department,
Government of Rajasthan

Invoice

RECEIPT NO:

D-NUR00243/0001645103

DATE TIME:

08/07/2025 20:40:30



PICKUP ADDRESS:

NURSERY LAMBA JATAN NURSERY [लम्बा जटान नर्सरी]
CIRCLE: CIRCLE AJMER (CCF AJMER)
DIVISION: DCF NAGOUR
RANGE: MERTACITY
INCHARGE NAME: CHENARAM KHOJA
CONTACT NO: 8209304009

BUYER DETAILS:

NAME: SHREE DAVKARAN
ADDRESS: KISAN CONSTRUCTION & SUPPLIERS
ULTRATECH CEMENT UNIT BIRLA WHITE KHARIYA
KHANGAR JODHPUR
MOB: 8290807941
EMAIL:

SI No	Plant Name	Age	Height	Price(Per/Unit)	Quantity	Amount
1	Khejdi	1 Year	Kantedar	5.00000	5000	₹ 25000.00000
2	Ber	1 Year	Kantedar	5.00000	1000	₹ 5000.00000
Total:					6000	₹ 30000.00

Mode of Payment: Cash

Total Amount(INR): ₹ 30000.00

Terms and Conditions

- Order will be confirmed once the payment is successfully received.
- There is no cancellation policy applicable on the online purchased plants, Hence no refund will be payable.
- If the order not picked up within 15 days then order will be cancelled automatically.

Purchase History

Distribution More

Print



M

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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CENTRAL NOTARY
BIKANER (RAJ.) INDIA



Casualty Report of Year 2024-25 at Rajashre Limestone Mine-02		
S. No	Total Casualty Observed	Sapling Planted towards Casualty
1	4895 Nos	5000 Nos (Casualty due to Termites, wild animal etc.)

For UltraTech Cement Limited
(Unit: Birla White)
Authorised Signatory



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BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

PURCHASE ORDER
(Domestic PO)



Page : 1/9

Vendor Code : 817104
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGOUR - 342902
INDIA
Phone : 8290807941
Fax :
Email : devkaranjajra@gmail.com
Mobile :
Contact :



Format No :
Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: PRAKASH CHAND JAIN
Email :prakash.jain@adityabirla.com

Purchase Order :BW/BWF/6202040382
Document Date : 03.09.2024
Validity Period : -

REF : RFQ NO: 6002645112

Dear Sirs,

We are pleased to place our order on you to design, develop and supply the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No Date	Material Code Material Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	11793533 14.08.2024	10160000K355 AVENUE TREE,NEEM.KARANJ,GULMOHAR ETC Height of Sampling : 2 - 3 feet	5000.000	NOS	25.00		125000.00

Total value of PO in INR(Excluding Duties and Taxes) : 125,000.00

Rupees One Lakhs Twenty Five Thousand

TERMS & CONDITIONS

Central GST : 9 %
State GST : 9 %
Freight :
Packing & Forwarding : NIL
Handling Charges : NIL
Incoterms : FOR / Bw Mines
Dispatch Mode :
Delivery Address : ULTRATECH CEMENT LIMITED
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR (RAJ) - 342606
Delivery Period : 15.10.2024
Packing Instruction :
Insurance :
Authorised Transport : Our Account
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGOUR - 342902
INDIA
E-Mail Address : devkaranjajra@gmail.com
Contact No(s) : 8290807941
Payment Terms : Within 15 Days After Receipt Of Material



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CENTRAL NOTARY
BIKANER (RAJ) INDIA

(Signature)

क्षेत्रीय अधिकारी

संजयस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

Regd Off : Ahura Centre,B-Wing,2nd Floor,Mahakalicaes Road, Andheri(east) Mumbai-400093.
Cin:L26940mh2000plc128420

Date 01.08.2025

CSR Activity for YR 2024-25 at Rajashree Limestone Mine No-02 (ML 03/95)

In CSR activity for the year 2024-25 at Rajashree Limestone Mines No-02 in nearby villages we have taken the below Activities: -

- Promotion of Hygiene and Sanitation, public health Initiatives
- Skill development & Vocational Training programmes for local communities
- Promotion of Literacy & Education
- Support to social, cultural, recreational activities
- Livelihood & Socio-Economic standard improvement Support



Total expenditure for the year 2024-25 was RS 23.37 Lacs. Details are as under:-

Sl No	Vendor	Amount	Nature of Expendature
1	M/s Jai Bajrang Construction Company	243735	Construction of Drinking Water tank at Basni Seja
2	M/s Ravikant Tyagi	2,01,300.00	Organised Eye vision Camp
3	Yash Medical	6,829.00	Distribution of Hygiene kit during Skin Camp for Villagers
4	Yash Medical	10,834.00	Distribution of Hygiene kit during Skin Camp for Villagers
5	Yash Medical	5,562.00	Distribution of Hygiene kit during Camp for Villagers
6	Yash Medical	9,582.00	Distribution of Hygiene kit during Camp for Villagers
7	Yash Medical	10,427.00	Distribution of Hygiene kit during Camp for Villagers
8	RajLaxmi Medical Agency	4,750.00	Distribution of Hygiene kit for Villagers
9	Yash Medical	29,448.00	Distribution of Medicine during Camp for Villagers
10	Birla White VT Center	1,91,603.00	Beauticial Course for ladies/girls near by villages, Computer Training, Sewing, tailoring and Bag Making Training
11	M/s Bansal canvas Industries	60000	Distribution of School Bags
12	Satyaprakash Prajapat	488078	Construction of tin shed at Basni Seja school
13	Satyaprakash Prajapat	4,56,684.00	Construction of community hall at Talanpur
14	Satyaprakash Prajapat	210600	Laying of RCC Roof of community hall at village Basni
15	M/s Kv Graphics	1,62,540.00	Supply of Sport dress for women tournaments
16	M/s Kv Graphics	53295	Distribution of Mugs, Tropy, Pies set and Mumento for villagers
17	M/s Ramu ram Harsukh ram	191603	Supply and Fixing work of Solar LED light in Dhanappa and Basni Seja Villages. (50% amount exp. In danappa village and 50% in Basni seja)
	TOTAL	23.37	

Sample bills and work orders copy are attached with the report.



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CENTRAL NOTARY
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2-8

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

For Rajashree Limestone Mine No -02

For UltraTech Cement Limited
(Unit : Birla White)
Authorized Signatory

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 CIN U74999MH2016NPL273448

BW/PUR/UCWF/DEC./2024-25/3

Dated: 12.12.2024

M/s. Ravikant Tyagi
Railway Crossing, Kharia Khangar,
Tahsil -Bhopalgarh, JODHPUR (Rajasthan)



Sub: - Order for arrangement of food during mega Eye camp from 18 Dec.2024 to 21 Dec.2024.

This has reference to you offer & subsequent discussion we had with you on the aforesaid subject, we hereby confirm our order for below mentioned work on following terms and conditions:

SUPPLIERS/ CONTRACTORS-->		M/s. Ravikant Tyagi			
	DESCRIPTION	UoM	Qty.	Nego. Rate (Rs.)	Amount (Rs.)
1	Breakfast -Tea & Biscuit+ Poha + Sauce + Bhujiya	Nos	3300	61	201300
2	Lunch-Roti + Dal + Veg Subzi + Khichdi & Milk				
3	High Tea(Tea + Biskit)				
4	Dinner -Roti + Dal + Veg Subzi + Khichdi & Milk				
Total (Rs.)					201300
Other terms and conditions-->					

Note: LPG Gas, Utensils all consumables and Raw material in Contractor scope.

18 Dec.2024 – Morning Tea + High Tea + Lunch (Puri, Dal, Aloo & Tamatar Subzi (Gravy) & Mirchi Kuta)

2. Rate and Taxes:

Total Order Value: The total order value shall be Rs.201300/- (Two Lakhs one thousand three hundred only)

3. GST – Not Applicable as contractor not covered in GST.

4. Billing address: - You shall arrange to Invoice on name of Ultratech Community welfare foundation (Birla White) Kharia Khangar.

5. Payment Terms: 100% payment will be released within 7 days after submission of bill duly verified by concern authority .

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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21/12/24
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BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल 48
नागौर (राज.)
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UltraTech Community Welfare Foundation

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Tel. 022-66917800 CIN U74999MH2016NPL273448

6. **Validity of Contract-** Contract shall be valid up to 15.01.2025

7. **Transportation:** Transportation will be arranged by Birla White Cement.

GENERAL TERMS & CONDITIONS:

1. Insurance and Safety:

You will comply with all statutory formalities and shall follow all statutes with regard to employment of personnel; their safety and you will strictly enforce various obligations cast upon you in terms of provisions contained in the Contract Labour (Regulations & Abolition) Act i.e P. F, Pension and other Indian laws/Act applicable. You will be liable for any infraction thereof. Any inconvenience or delay caused to the company due to noncompliance of various statutes, provisions, concerning employment of labour shall entail you to pay liquidated damages and also make good of the losses suffered by the company, if any, on account of delay in the execution of the work order. You shall insure all your workmen for the purpose of liability for payment of compensation, in terms of workmen's compensation Act, at your own cost and shall submit a copy of insurance policy to us. You will observe all the rules, regulations and provisions regarding the safety and shall ensure that all the safety devices being used wherever required as listed below: -

Safety helmet, Dust mask, Safety shoes and Gloves

You shall ensure that the above safety PPEs quality is as per company standards. . You also shall ensure that all the formalities related to issuing of attendance card and necessary safety training shall be completed in advance before starting of job. Your workmen and supervisor shall not be allowed inside the plant without safety appliances. You will at your own cost make all necessary provisions for the safety and convenience of your work people and of the public during the progress of the work of fencing, lighting, watching other means. With particular relation to your workmen, you will be fully responsible and answerable under the provisions of various statutes or Acts and shall keep the company fully indemnified from any claim arising there from.

2. **STATUTORY COMPLIANCE:** You shall ensure that total responsibility of your workmen, who are doing the job at our site, will be entirely yours. You will arrange all safety measures during work on own cost and risk. • You shall also ensure that the job which requires working at height shall not be carried out without obtaining safety work permit from the concerned department and adhering the guidelines in this regard. • It shall be the responsibility of yours to ensure that proper steps are initiated while its workmen are working at height regarding use of safety belt and helmet. Any deviation of given guidelines shall be viewed seriously and Safety Manager is empowered not to allow such working which violates the mandatory provision. • You shall ensure that no Child Labour is engaged i.e. all workmen must be older than 18 years.

"In case, If you are registered under # MSMED ACT#, Please confirm the same along with copy of registration" while sending the invoice.

3. **Compliance of SA-8000 Standards:** You will follow the requirement of SA-8000 in all respects viz. not engaging child labour, forced labour etc. and confirm its compliance to us

8. Environmental Obligation: -

You will ensure that you take all possible care to eliminate land, water and air pollution during your

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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**CENTRAL NOTARY
BIKANER (RAJ.) INDIA**

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नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 CIN U74999MH2016NPL273448

operation. Please ensure that you do not use Freon gas cylinder for storage of any other gases. Please also avoid that there is no wastage / leakage of gas during the use of same in owner's machine. Please note that you are responsible and liable to observe all rules / regulation of State / Central Govt. and shall indemnify owner against any penalty imposed by the Govt. on this account.



4. GOVERNMENT RULES & REGULATIONS:

You will be solely responsible for complying with all statutory requirements and various rules and regulations of State / Central Government / Motor vehicle act for smoothly handling the job. Any penalty/fine imposed by such Authorities will be to your account. It shall be your responsibility to follow the provisions of Act. For any violation of the same, you shall be solely responsible. You shall indemnify us fully for any loss incurred to us due to non-compliance of any rules / regulations / other requirement by you.

5 SAFETY, FIRE & SECURITY REGULATIONS:

Your employees shall abide by the Fire & Safety rules and regulations of the company since the job is to be done in the operational area. Any extra claim for whatsoever reasons for such suspension of the work will not be entertained.

You shall make your own arrangements of necessary records for your employees as prescribed and instructed by the rules of government at your own cost. Each employee has to be endorsed by the Security Officer of the concern authorities before the engaging their services. In case of termination of the service of any of your employee during the contractual period, you shall have to inform concern authorities.

Your employees should not be allowed inside Factory premises without Helmet, shoes & other personal protective equipment's as required by the job.

Your employees engaged / employed by you should have good health and should not carry any infectious disease.

You shall ensure that no person like vehicle operator, cleaner or others sleep under the vehicle and anywhere inside the plant. No one should loiter in the plant.

For any damage done by your employees to the existing facilities of the supplier, you shall be solely responsible to make good as per the instruction of the supplier's authorities or full satisfaction of the company.

For every, more than 10 feet height work you have to arrange necessary Safety Belt for your workman at your own cost.

The vehicle operator & cleaner or manpower to be alert while moving out from the unloading point.

The vehicle operator & cleaner or manpower to follow the traffic speed limits i.e. 20 KM per hour inside the plant.

The vehicle engaged if any should be parked only in the ear marked area. Vehicle if any should be roadworthy with appropriate light, horn & break with reverses light and horn too.

The vehicle if any should immediately report at Security gate after completion of unloading without waiting in the Plant, except in case of breakdown of vehicle. However, for such instance they should also inform at Security. Any vehicle / manpower is found in our plant premises are not adhered to safety compliances than suitable action will be taken against those, which will be entirely on transporter responsibility and liability and penalty amount shall be recovered from your bill. In this regard decision of management shall be final and binding.

You will ensure compliance to the General Guidelines on Contractor safety given & explained to you.

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

Signature

ATTESTED
Signature
CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 CIN U74999MH2016NPL273448

6 Arbitration: - In case of any dispute arising due to difference of opinion in interpretation of any clause or terms and conditions or meaning of the word or language the decision of our SBU Head shall be treated as final and bidding on both the parties.



Cancellation: - We reserve the right to cancel the whole or part of the contract at our discretion without assigning any reason whatsoever and at no extra cost to us.

Sub-contracting/ subletting Clause: - Birla White will allow you Sub-contracting/ subletting after submission of indemnity bond and subject to approval of concerned department.

9. NDA Clause: Contents of this document are not supposed to be divulged/disclosed/copied and parted to any other party without our consent. Any violation to this condition shall be construed as a breach of contract.

10. Jurisdiction-Dispute, if any, shall be subject to the Court at Jodhpur (Raj) only.

As a token of your acceptance of the terms and conditions of this amendment letter, please return the duplicate copy duly signed by you.

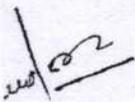
Thanking You,

Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)


Authorised signatory







UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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CENTRAL NOTARY
BIKANER (RAJ.) INDIA


क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Contro, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

UTCL/BW/PUR/UCWF /2024-25/Sep./02

Dated: 04.09.2024

M/s. Bansal Canvas Industries
Plot No.8 , Palika Bazar Ghantaghar
Dist.Jodhpur-342006

M/s. Bansal Canvas Industries- 9785614311



Sub: Education Kit

This has reference to you offer & subsequent discussion we had with you at our plant site on the aforesaid subject, we hereby confirm our order for below mentioned work on following terms and conditions:

Sr. No	Description Of Work	Uom	Qty.	Units Rate	Amount
1	School Bag With Logo as per sample provide by CSR team	Nos	250	240	60000
Basic Amount (Rs.)					60000

Note: Value in word – Rs. Sixty Thousand Rupees Only
GST tax – 18 % Extra on above price

1. Terms & Condition

You shall submit one sample bag to CSR team before supply the material. CSR team shall verified and give the clearance for supply of rest qty.

2. Rate and Taxes:

We shall pay you piece rates as per the above job. However, Payment shall be made on per actual work done and certify by concern technical authority.

TDS shall be deducted as per rules.

3. Billing address: : - You shall arrange to Invoice on name of **Ultratech Community welfare foundation**
(Birla White) Kharia Khangar.

4. Payment Terms: 100% payment will be released within 7 days against submission of running bills duly verified by concern technical authority.

5. Job Schedule: You shall start the job immediately on receipt of order and complete the entire job as per schedule confirmed by our user.

6. Validity of Contract- Contract shall be valid up to 31.12.2024



Concurrence

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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21/8/24
CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
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नागौर (राज.)
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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

8. Cancellation: - We reserve the right to cancel the whole or part of the contract at our discretion without assigning any reason whatsoever and at no extra cost to us.

9. Sub-contracting/ subletting Clause: - Birla White will allow you Sub-contracting/ subletting after submission of Indemnity bond and subject to approval of concerned department.

10. NDA Clause: Contents of this document are not supposed to be divulged/disclosed/copied and parted to any other party without our consent. Any violation to this condition shall be construed as a breach of contract.

11. Jurisdiction-Dispute, if any, shall be subject to the Court at Jodhpur (Raj) only.

As a token of your acceptance of the terms and conditions of this amendment letter, please return the duplicate copy duly signed by you.

Thanking You,
Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)

Authorised signatory



GST No.

Cancelled



UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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GST No. 08AVTPP7106L 1ZE

"Jai Gurudev"

M: 9460133173

GST INVOICE
SATYAPRAKASH PRAJAPAT

Civil Contractor

Vill.-Tunkdiya - Teh,- Merta City (Rajasthan-08)Email id:



Invoice No : 05	Party Name : ULTRATECH CEMENT LIMITED
Date of Invoice : 05.12.2024	Birla white, Kharia Khangar
Date of supply : 05.12.2024	GSTIN : 08AAACL6442L1ZA
Place of Supply : Basani Seja village	Address : P.O.Kharia Khangar, Dist.Jadhpur (Raj)
Invoice Type : 1st and Final Bill	Work Order No.- UTCL/BW/PUR/UCWF/2024-25/Oct/04
SAC CODE : 995416 Construction Service of other Building work.	

Job :- Construction of Tin shed at Basni Seja School.

No.	Paticulars	Unit	Previous Qty.	Present Qty.	total Qty.	Rate	Amount
1	Providing and Fixing of GI Shed Incl.6Nos Ms Pipe for 75mm Box.	FT2		1350.00	1350.00	227.00	306450.00
2	Providing and Fixing of Kota Stone Flooring	M2		125.00	125.00	825.00	103125.00
3	L/C For GI Shed Painting work	FT2		1350.00	1350.00	3.00	4050.00
Total :-							413625
Less:- 1st Running Bill							
2nd Running Bill							
Total Amount to be Tax							413625
ADD TAX's					SGST @ 9%		37226
GST @18%					CGST @ 9%		37226
G.Total :-							488078

Handwritten signature and name: P. W. Jastola

For : Satyaprakash prajapat

Handwritten signature
Authorised Signatory



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Handwritten signature
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BIKANER (RAJ.) INDIA

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क्षेत्रीय अधिकारी
राजस्थान राज्य पदसभा नियंत्रण नगर
नागौर (राज.)

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YASH MEDICALS

BIRLA HEALTH CARE CENTER KHARIYA KHANGAR TH
RETAIL INVOICE CREDIT 12:00

Phone : 9927630/8107585618 D.L. NO. 1017-1018

Employee Name: ULTRATECH COMMUNITY WELFARE FOUNDATION JA

Patient Name: CAMP

Bill No : DBA011750

Doctor: DR.RAVINDRA KUMAR

Date : 17-10-2024

Qty.	Description	Pack.	Batch	Exp.	MRP	Amount
					TOTAL B/F	5562.00
50	AMLIP 5 TAB	10 TAB	4C10267	2/27	12.00	60.00
10	AMLIP AT	10 TAB	AC10163	1/26	25.00	25.00
3	HAEMO FILL	200ML	L140	9/25	60.00	180.00
5	CLAVOZINC DUO SYP	30ML	BD300306	5/25	35.00	175.00
9	B COMPLEX CZ SYP	100ML	PL3-0332	3/25	30.00	270.00
4	MOKOOL GEL	10 GM	I115	3/25	25.00	100.00
330	PEENAC TAB	10 TAB	TG23066A	2/26	20.00	660.00
40	PEENAC GEL	30G	24-111	1/26	40.00	1600.00
10	NAPROWEL 250	10TAB	PBQCV09	8/25	45.00	45.00
4	.INSTAGEL SUSPENSION	170ML	ZBL-170	4/25	45.00	180.00
11	CEFLOX EYE DROP	10ML	CCBSE010	11/25	20.00	220.00
80	GENISPAS TAB	10 TAB	GTE1904E	6/26	20.00	150.00
5	CITAMIN SYP	60 ML	B6240447	3/26	30.00	150.00
22	ORS POWDER	21.8 G	IPD240603	5/26	8.00	176.00
30	DERIPHYLLIN R 150 TAB	30 TAB	I402428	4/28	19.00	19.00
Continued ...5		TOTAL C/F			9582.00	
		Discount				
		Net Total				



ATTESTED
 21/8
 CENTRAL NOTARY
 BIKANER (RAJ.) INDIA

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 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
 (जोधपुर)

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YASH MEDICALS

ADITYA BIRLA HEALTH CARE CENTER KHARIYA KHANGAR TH

RETAIL INVOICE CREDIT 12:00

Phone : 7239927630/8107585618 D.L. NO. 1017-1018



Employee Name: ULTRATECH COMMUNITY WELFARE FOUNDATION

NO:

Patient Name: CAMP

Bill No : DBA011750

Doctor: DR.RAVINDRA KUMAR

Date : 17-10-2024

Qty.	Description	Pack.	Batch	Exp.	MRP	Amount
					TOTAL B/F	9582.00
5	FORACORT 200 ROTACAP @	30 CAP	4BA0780	4/26	169.00	845.00

FOR YASH MEDICALS

SUB TOTAL 10427.00

Discount 0.00

NET TOTAL 10427/-

Rs. Ten Thousand Four Hundred Twenty Seven Only

Terms & Conditions

Goods once sold will not be taken back or exchanged.

Bills not paid due date will attract 24% Interest.

All disputes subject to Jurisdiction only.



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जासौर (राज.)

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RAJLAXMI MEDICAL AGENCY

NEAR GOVT.HOSPITAL 08-RAJASTHAN
PIPAR CITY-342601 DIST.JODHPUR

Phone : 9928910800

M/s M/S YASH MEDICALS
BIRLA WHITE FACTORY KHARIYA KHANGAR

Ph.No.: 8107585618
GST : D.L.No. : 1017-1018

Page No. 1

D.L.No. : 15219-220,15221-222 GSTIN : 08BRIPM2655K1ZD
FSSAI LIC No 22221074002502

GST INVOICE

Invoice No. : C-001739 Date : 29-12-2024

CREDIT

Sn.	Qty.	Pack	Product	Batch	Exp.	HSN	MRP	Rate	Dis	SGST	CGST	Amount
1.	10	5ML	MOXICAN EYE DROP 5ML	KPE23D23A	6/25	3004	104.50	17.00	0.00	6.00	6.00	680.00
2.			POLYMET DROP	SID-24025C	3/26	3004	302.00	46.00	0.00	6.00	6.00	2162.00
3.			PDNOX DROP	NE12A335	11/25	9018	64.50	28.00	0.00	6.00	6.00	1400.00



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CLASS	TOTAL	SCH.	DISC.	SGST	CGST	TOTAL GST	SUB TOTAL	4242.00
GST 5.00	0.00	0.00	0.00	0.00	0.00	0.00	SGST PAYBLE	254.52
GST 12.00	4242.00	0.00	0.00	254.52	254.52	509.04	CGST PAYBLE	254.52
GST 18.00	0.00	0.00	0.00	0.00	0.00	0.00	ADD/LESS	0.00
GST 28.00	0.00	0.00	0.00	0.00	0.00	0.00	CR/DR NOTE	0.00
TOTAL	4242.00	0.00	0.00	254.52	254.52	509.04	GRAND TOTAL	4751.00

Rs. Four Thousand Seven Hundred Fifty One Only

Terms & Conditions

Goods once sold will not be taken back or exchanged.
Bills not paid due date will attract 24% interest.

Receiver

For RAJLAXMI MEDICAL AGENCY



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**CENTRAL NOTARY
BIKANER (RAJ.) INDIA**

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नागौर (राज.)

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YASH MEDICALS

ADITYA BIRLA HEALTH CARE CENTER KHARIYA KHANGAR TH
RETAIL INVOICE CREDIT 09:55

Phone : 7239927630/8107585618 D.L. NO. 1017-1018

Employee Name: ULTRATECH COMMUNITY WELFARE FOUNDATION J/
P. NO:

Patient Name: SKIN CAMP 24/09/24

Bill No : DBA010861

Doctor: DR.RAVINDRA KUMAR

Date : 02-10-2024

Qty.	Description	Pack.	Batch	Exp.	MRP	Amount
					TOTAL B/F	6829.00
3	NEOBECMET-CG CREAM	10 GM	3594	8/25	25.00	0.00 75.00
22	LULITEC CREAM	20GM/3	O233L033	8/25	100.00	0.00 2200.00
14	CLOCIP CREAM	15 GM	B0064	2/27	30.00	0.00 420.00
14	MOMIN CREAM	15 GM	G24195S	6/26	25.00	0.00 350.00
3	FLUSID CREAM	10GM	583	7/26	30.00	0.00 90.00
20	CLOBEDOC CREAM	15GM	O2228	11/24	30.00	0.00 600.00
150	LIMCEE 500 TAB '15 TAB	15 TAB	HAJA4129	4/26	20.00	0.00 200.00
100	EUCET L TAB	10 TAB	UT-241115G	6/26	7.00	0.00 70.00

For YASH MEDICALS

SUB TOTAL

10834.00

Discount

0.00

NET TOTAL

10834/-

Rs. Ten Thousand Eight Hundred Thirty Four Only

Terms & Conditions

Goods once sold will not be taken back or exchanged.

Bills not paid due date will attract 24% Interest.

All disputes subject to Jurisdiction only.



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BIKANER (RAJ.) INDIA

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YASH MEDICALS

ADITYA BIRLA HEALTH CARE CENTER KHARIYA KHANGAR TH

RETAIL INVOICE CREDIT 09:55

Phone : 7239927630/8107585618 D.L. NO. 1017-1018

Employee Name: ULTRATECH COMMUNITY WELFARE FOUNDATION J/

P. NO:
Patient Name: SKIN CAMP 24/09/24

Bill No : DBA010861
Date : 02-10-2024

Qty.	Description	Pack.	Batch	Exp.	MRP	Amount
78	OMNICLAV 375MG	6TAB	AFC23040	4/25	65.00	845.00
20	BACLAMOX 625	10 TAB	TACLB307DB		100.00	200.00
60	ITCANZOL 100MG	10CAP	23S2GCB036	9/25	65.00	390.00
12	AZIPREX 500	3 TAB	SLP-24119	5/26	39.00	156.00
6	AZIPREX 250	6 TAB	SLP-23574	2/26	39.00	39.00
300	EUCET L TAB	10 TAB	UT-241115G	6/26	7.00	210.00
100	EUCET L TAB	10 TAB	UT-240583C	3/26	7.00	70.00
20	PE-SOLON 10TAB	10TAB	MUTYP240	11/26	11.50	23.00
40	XETIDEX 25	10TAB	T1027	3/26	20.00	80.00
10	IVERJOHN 6	10 TAB	TA24225	3/27	8.00	8.00
112	FLUGEN 150 TAB	2 TAB	T1248	6/26	8.00	448.00
50	DICLO PLUS PARTH	10TAB	TDP-40	12/25	10.00	50.00
16	CLINDAKEM ACNE GEL	15GM	CIM23007ED	7/25	45.00	720.00
20	KONARYL SHAMPOO	100 ML	AOC23455	11/25	100.00	2000.00
19	KONARYL SOAP	70 GM	ADE24365	5/26	60.00	1140.00
15	PERMIN CREAM	30 GM	E23186	4/25	30.00	450.00

Continued ...4

TOTAL C/F

6829.00

Discount

Net Total

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नाम (राज.)

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YASH MEDICALS

ADITYA BIRLA HEALTH CARE CENTER KHARIYA KHANGAR TH

RETAIL INVOICE CREDIT 11:10

Phone : 7239927630/8107585618 D.L. NO. 1017-1018

Employee Name: ULTRATECH COMMUNITY WELFARE FOUNDATION .

P. NO:

Patient Name: CAMP

Bill No : DBA005150

Doctor: DR.RAVINDRA KUMAR

Date : 05-07-2024



Qty.	Description	Pack	Batch	Exp.	MRP	Amount
450	FOLITAS TAB	30 TAB	T-2401151	12/25	15.00	0.00 225.00
1800	FOLITAS TAB	30 TAB	T-2405127	4/26	15.00	0.00 900.00
2970	FOLIZEN TAB.	30TAB	AGT31070	9/25	15.00	0.00 1485.00
1340	B-MOX CAP.	20CAP	MC230614	11/24	60.00	0.00 4020.00
360	B-COLEX CAP	10CAPS	B12223018	8/25	30.00	0.00 1080.00
3520	B-COLEX CAP	10CAPS	B12224005	10/25	30.00	0.00 10560.00
4140	FARO Z	15CAP	MPR240401	3/26	28.00	0.00 7728.00
870	CIPCAL 500 MG	15 TAB	AFB24065	12/25	25.00	0.00 1450.00
300	CIPCAL 500 MG	15 TAB	AFB23X51	9/25	25.00	0.00 500.00
900	KALCIREST 500	15TAB	AT23/600	4/25	25.00	0.00 1500.00

CSR
Suposlan camp

For YASH MEDICALS

SUB TOTAL 29448.00

Discount 0.00

NET TOTAL 29448/-

Rs. Twenty Nine Thousand Four Hundred Forty Eight Only

Terms & Conditions

Goods once sold will not be taken back or exchanged.

Bills not paid due date will attract 24% Interest.

All disputes subject to Jurisdiction only.



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CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
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नागौर (राज.)

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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74909MH2016NPL273448



UTCL/BW/PUR/UCWF /2025-26/March/01
Dated: 07.03.2025

M/s. Rana bai Interior
01, BABA RAMDEV NAGAR
GOTAN, DISTT- NAGAUR-342902

M/s. Rana bai Interior - 09461335111

Sub: Developing a Library for school students & Children at Village Kharia Khangar

Ref. Last Work Order no. UTCL/BW/PUR/2024-25/Sep./02 , Amend -1, Dt. 27.02.2025

This is with reference to the above subject, the work order no. UTCL/BW/PUR/2024-25/Sep./02 , Amend -1, Dt. 27.02.2025 is amended as under: -

Sr. No	Description Of Work	QTY	Rate	QTY	Rate
		Principal Order - UTCL/BW/PUR/2024-25/Sep./02		Principal Order - UTCL/BW/PUR/UCWF /2025-26/Feb./01	
1	Standard computer chair with padded back, comfortable molded foam and fabric seating with fixed arm rests and metal base	22	1050	1150	46000
Basic Amount: (Rs.)					46000

Note: Value in word – Rs. Forty Six thousand rupees only
GST tax – 18 % Extra on above price

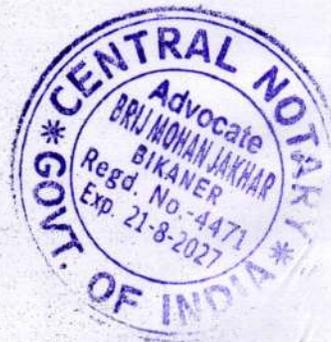
Rest of all terms and condition will be same as per principal order UTCL/BW/PUR/UCWF/2025-26/Feb./01

Thanking You,
Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)


Authorised signatory

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606



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**CENTRAL NOTARY
BIKANER (RAJ.) INDIA**


क्षेत्रीय अधिकारी
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UltraTech Community Welfare Foundation

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Tel. 022-66917800 | CIN U74999MH2016NPL273448

UTCL/BW/PUR/UCWF /2024-25/Sep./02

Dated: 04.09.2024

M/s. Bansal Canvas Industries
Plot No.8 , Palika Bazar Ghantaghar
Dist.Jodhpur-342006

M/s. Bansal Canvas Industries- 9785614311

Sub: Education Kit

This has reference to you offer & subsequent discussion we had with you at our plant site on the aforesaid subject, we hereby confirm our order for below mentioned work on following terms and conditions:

Sr. No	Description Of Work	Uom	Qty.	Units Rate	Amount
1	School Bag With Logo as per sample provide by CSR team	Nos	250	240	60000
Basic Amount (Rs.)					60000

Note: Value in word – Rs. Sixty Thousand Rupees Only
GST tax – 18 % Extra on above price

1. Terms & Condition

You shall submit one sample bag to CSR team before supply the material. CSR team shall verified and give the clearance for supply of rest qty.

2. Rate and Taxes:

We shall pay you piece rates as per the above job. However, Payment shall be made on per actual work done and certify by concern technical authority.

TDS shall be deducted as per rules.

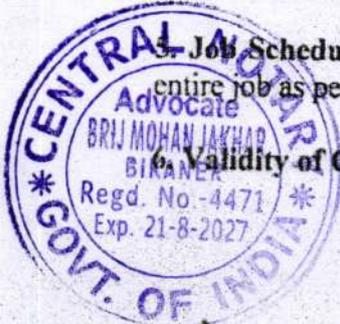
3. Billing address: : - You shall arrange to Invoice on name of Ultratech Community welfare foundation

(Birla White) Kharia Khangar.

4. Payment Terms: 100% payment will be released within 7 days against submission of running bills duly verified by concern technical authority.

5. Job Schedule: You shall start the job immediately on receipt of order and complete the entire job as per schedule confirmed by our user.

6. Validity of Contract- Contract shall be valid up to 31.12.2024



UltraTech Community Welfare Foundation (Unit: Birla White)
Kharia Khangar, Jodhpur. (Raj.) PIN- 342606

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CENTRAL NOTARY
BIKANER (RAJ.) INDIA

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नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448



GENERAL TERMS & CONDITIONS:

1. Insurance and Safety:

You will comply with all statutory formalities and shall follow all statutes with regard to employment of personnel; their safety and you will strictly enforce various obligations cast upon you in terms of provisions contained in the Contract Labour (Regulations & Abolition) Act i.e P. F, Pension and other Indian laws/Act applicable. You will be liable for any infraction thereof. Any inconvenience or delay caused to the company due to noncompliance of various statutes, provisions, concerning employment of Labour shall entail you to pay liquidated damages and also make good of the losses suffered by the company, if any, on account of delay in the execution of the work order. You shall insure all your workmen for the purpose of liability for payment of compensation, in terms of workmen's compensation Act, at your own cost and shall submit a copy of insurance policy to us. You will observe all the rules, regulations and provisions regarding the safety and shall ensure that all the safety devices being used wherever required as listed below: -

Safety helmet, Dust mask, Safety shoes and Gloves

You shall ensure that the above safety PPEs quality is as per company standards. . You also shall ensure that all the formalities related to issuing of attendance card and necessary safety training shall be completed in advance before starting of job. Your workmen and supervisor shall not be allowed inside the plant without safety appliances. You will at your own cost make all necessary provisions for the safety and convenience of your work people and of the public during the progress of the work of fencing, lighting, watching other means. With particular relation to your workmen, you will be fully responsible and answerable under the provisions of various statutes or Acts and shall keep the company fully indemnified from any claim arising there from.

2. STATUTORY COMPLIANCE: You shall ensure that total responsibility of your workmen, who are doing the job at our site, will be entirely yours. You will arrange all safety measures during work on own cost and risk. • You shall also ensure that the job which requires working at height shall not be carried out without obtaining safety work permit from the concerned department and adhering the guidelines in this regard. • It shall be the responsibility of yours to ensure that proper steps are initiated while its workmen are working at height regarding use of safety belt and helmet. Any deviation of given guidelines shall be viewed seriously and Safety Manager is empowered not to allow such working which violates the mandatory provision. • You shall ensure that no Child Labour is engaged i.e. all workmen must be older than 18 years.

"In case, If you are registered under # MSMED ACT#, Please confirm the same along with copy of registration" while sending the invoice.

3. Compliance of SA-8000 Standards: You will follow the requirement of SA-8000 in all respects viz. not engaging child labour, forced labour etc. and confirm its compliance to us.

4. Environmental Obligation: -

You will ensure that you take all possible care to eliminate land, water and air pollution during your operation. Please ensure that you do not use Freon gas cylinder for storage of any other gases. Please also avoid that there is no wastage / leakage of gas during the use of same in owner's machine. Please note that you are responsible and liable to observe all rules / regulation of State / Central Govt. and shall indemnify owner against any penalty imposed by the Govt. on this account.



UltraTech Community Welfare Foundation (Unit: Birla White)
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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**CENTRAL NOTARY
BIKANER (RAJ.) INDIA**

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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

5. GOVERNMENT RULES & REGULATIONS:

You will be solely responsible for complying with all statutory requirements and various rules and regulations of State / Central Government / Motor vehicle act for smoothly handling the job. Any penalty/fine imposed by such Authorities will be to your account. It shall be your responsibility to follow the provisions of Act. For any violation of the same, you shall be solely responsible. You shall indemnify us fully for any loss incurred to us due to non-compliance of any rules / regulations / other requirement by you.

6. SAFETY, FIRE & SECURITY REGULATIONS:

Your employees shall abide by the Fire & Safety rules and regulations of the company since the job is to be done in the operational area. Any extra claim for whatsoever reasons for such suspension of the work will not be entertained.

You shall make your own arrangements of necessary records for your employees as prescribed and instructed by the rules of government at your own cost. Each employee has to be endorsed by the Security Officer of the concern authorities before the engaging their services. In case of termination of the service of any of your employee during the contractual period, you shall have to inform concern authorities.

Your employees should not be allowed inside Factory premises without Helmet, shoes & other personal protective equipment's as required by the job.

Your employees engaged / employed by you should have good health and should not carry any infectious disease.

You shall ensure that no person like vehicle operator, cleaner or others sleep under the vehicle and anywhere inside the plant. No one should loiter in the plant.

For any damage done by your employees to the existing facilities of the supplier, you shall be solely responsible to make good as per the Instruction of the supplier's authorities or full satisfaction of the company.

For every, more than 10 feet height work you have to arrange necessary Safety Belt for your workman at your own cost.

The vehicle operator & cleaner or manpower to be alert while moving out from the unloading point.

The vehicle operator & cleaner or manpower to follow the traffic speed limits i.e. 20 KM per hour inside the plant.

The vehicle engaged if any should be parked only in the ear marked area. Vehicle if any should be roadworthy with appropriate light, horn & break with reverses light and horn too.

The vehicle if any should immediately report at Security gate after completion of unloading without waiting in the Plant, except in case of breakdown of vehicle. However, for such instance they should also inform at Security. Any vehicle / manpower is found in our plant premises are not adhered to

safety compliances than suitable action will be taken against those, which will be entirely on transporter responsibility and liability and penalty amount shall be recovered from your bill. In this regard decision of management shall be final and binding.

You will ensure compliance to the General Guidelines on Contractor safety given & explained to you.

7. Arbitration: - In case of any dispute arising due to difference of opinion in interpretation of any clause or terms and conditions or meaning of the word or language the decision of our SBU Head shall be treated as final and bidding on both the parties.

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN: 342606

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**CENTRAL NOTARY
BIKANER (RAJ.) INDIA**

क्षेत्रीय अधिकारी

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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai

Tel. 022-66917800 | CIN U74999MH2016NPL273448



8. Cancellation: - We reserve the right to cancel the whole or part of the contract at our discretion without assigning any reason whatsoever and at no extra cost to us.

9. Sub-contracting/ subletting Clause: - Birla White will allow you Sub-contracting/ subletting after submission of Indemnity bond and subject to approval of concerned department.

10. NDA Clause: Contents of this document are not supposed to be divulged/disclosed/copied and parted to any other party without our consent. Any violation to this condition shall be construed as a breach of contract.

11. Jurisdiction-Dispute, if any, shall be subject to the Court at Jodhpur (Raj) only.

As a token of your acceptance of the terms and conditions of this amendment letter, please return the duplicate copy duly signed by you.

Thanking You,
Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)

Authorised signatory



क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

UTCL/BW/PUR/UCWF /2024-25/Oct./04
Dated: 26.10.2024

M/s. Styaprakash Prajapat
Village-Tunkaliya
Dist-Nagaur-(Rajasthan)
Pin Code-342902

M/s. Styaprakash Prajapat - 9460453173

Sub Construction of Tin shed at Basni Seja School

This has reference to you offer & subsequent discussion we had with you at our plant site on the aforesaid subject, we hereby confirm our order for below mentioned work on following terms and conditions:

Sr. No	Description Of Work	Uom	Qty.	Units Rate	Amount
1	Providing and fixing of GI shed including Corrugated GI sheet and 6 no's Ms pipe for support 75mm box and 6 no's truss with 50mm pipe with complete fittings	ft2	1350	227	306450
2	Providing and fixing of kota stone flooring with 600mmx600mm with finishing complete work	M2	125	825	103125
3	Labour charges for GI shed Painting work tool and tackle use by contractor	ft2	1350	3	4050
Basic Amount (Rs.)					413625

Note: Value in word – Rs. Four Lakhs thirteen thousand six hundred twenty-five
GST tax – 18 % Extra on above price

1. Terms & Condition

All material will be in contractor scope only cement will be provided by UTCL- Birla White Unit.

2. Rate and Taxes:

We shall pay you piece rates as per the above job. However, Payment shall be made on per actual work done and certify by concern technical authority.

TDS shall be deducted as per rules.

3. Billing address: - You shall arrange to Invoice on name of Ultratech Community welfare foundation
(Birla White) Kharia Khangar.

4. Payment Terms: 100% payment will be released within 7 days against submission of running bills duly verified by concern technical authority.

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

5. Job Schedule: You shall start the job immediately on receipt of order and complete the entire job as per schedule confirmed by our user.

6. Validity of Contract- Contract shall be valid up to 31.12.2024

7. Tor steel shall be in vendor scope.

GENERAL TERMS & CONDITIONS:

1. Insurance and Safety:

You will comply with all statutory formalities and shall follow all statutes with regard to employment of personnel; their safety and you will strictly enforce various obligations cast upon you in terms of provisions contained in the Contract Labour (Regulations & Abolition) Act i.e P. F, Pension and other Indian laws/Act applicable. You will be liable for any infraction thereof. Any inconvenience or delay caused to the company due to noncompliance of various statutes, provisions, concerning employment of Labour shall entail you to pay liquidated damages and also make good of the losses suffered by the company, if any, on account of delay in the execution of the work order. You shall insure all your workmen for the purpose of liability for payment of compensation, in terms of workmen's compensation Act, at your own cost and shall submit a copy of insurance policy to us. You will observe all the rules, regulations and provisions regarding the safety and shall ensure that all the safety devices being used wherever required as listed below: -
Safety helmet, Dust mask, Safety shoes and Gloves

You shall ensure that the above safety PPEs quality is as per company standards. . You also shall ensure that all the formalities related to issuing of attendance card and necessary safety training shall be completed in advance before starting of job. Your workmen and supervisor shall not be allowed inside the plant without safety appliances. You will at your own cost make all necessary provisions for the safety and convenience of your work people and of the public during the progress of the work of fencing, lighting, watching other means. With particular relation to your workmen, you will be fully responsible and answerable under the provisions of various statutes or Acts and shall keep the company fully indemnified from any claim arising there from.

2. STATUTORY COMPLIANCE: You shall ensure that total responsibility of your workmen, who are doing the job at our site, will be entirely yours. You will arrange all safety measures during work on own cost and risk. • You shall also ensure that the job which requires working at height shall not be carried out without obtaining safety work permit from the concerned department and adhering the guidelines in this regard. • It shall be the responsibility of yours to ensure that proper steps are initiated while its workmen are working at height regarding use of safety belt and helmet. Any deviation of given guidelines shall be viewed seriously and Safety Manager is empowered not to allow such working which violates the mandatory provision. • You shall ensure that no Child Labour is engaged i.e. all workmen must be older than 18 years.

"In case, If you are registered under # MSMED ACT#, Please confirm the same along with copy of registration" while sending the invoice.

3. Compliance of SA-8000 Standards: You will follow the requirement of SA-8000 in all respects viz. not engaging child labour, forced labour etc. and confirm its compliance to us

4. Environmental Obligation: -

You will ensure that you take all possible care to eliminate land, water and air pollution during your



UltraTech Community Welfare Foundation (Unit: Birla White),
Kharis Kharangar, Jodhpur, (Raj.) PIN- 342606

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21/8
CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
जयपुर
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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

operation. Please ensure that you do not use Freon gas cylinder for storage of any other gases. Please also avoid that there is no wastage / leakage of gas during the use of same in owner's machine. Please note that you are responsible and liable to observe all rules / regulation of State / Central Govt. and shall indemnify owner against any penalty imposed by the Govt. on this account.

5. GOVERNMENT RULES & REGULATIONS:

You will be solely responsible for complying with all statutory requirements and various rules and regulations of State / Central Government / Motor vehicle act for smoothly handling the job. Any penalty/fine imposed by such Authorities will be to your account. It shall be your responsibility to follow the provisions of Act. For any violation of the same, you shall be solely responsible. You shall indemnify us fully for any loss incurred to us due to non-compliance of any rules / regulations / other requirement by you.

6. SAFETY, FIRE & SECURITY REGULATIONS:

Your employees shall abide by the Fire & Safety rules and regulations of the company since the job is to be done in the operational area. Any extra claim for whatsoever reasons for such suspension of the work will not be entertained.

You shall make your own arrangements of necessary records for your employees as prescribed and instructed by the rules of government at your own cost. Each employee has to be endorsed by the Security Officer of the concern authorities before the engaging their services. In case of termination of the service of any of your employee during the contractual period, you shall have to inform concern authorities.

Your employees should not be allowed inside Factory premises without Helmet, shoes & other personal protective equipment's as required by the job.

Your employees engaged / employed by you should have good health and should not carry any infectious disease.

You shall ensure that no person like vehicle operator, cleaner or others sleep under the vehicle and anywhere inside the plant. No one should loiter in the plant.

For any damage done by your employees to the existing facilities of the supplier, you shall be solely responsible to make good as per the Instruction of the supplier's authorities or full satisfaction of the company.

For every, more than 10 feet height work you have to arrange necessary Safety Belt for your workman at your own cost.

The vehicle operator & cleaner or manpower to be alert while moving out from the unloading point.

The vehicle operator & cleaner or manpower to follow the traffic speed limits i.e. 20 KM per hour inside the plant.

The vehicle engaged if any should be parked only in the ear marked area. Vehicle if any should be roadworthy with appropriate light, horn & break with reverses light and horn too.

The vehicle if any should immediately report at Security gate after completion of unloading without waiting in the Plant, except in case of breakdown of vehicle. However, for such instance they should also inform at Security. Any vehicle / manpower is found in our plant premises are not adhered to

safety compliances than suitable action will be taken against those, which will be entirely on transporter responsibility and liability and penalty amount shall be recovered from your bill. In this regard decision of management shall be final and binding.

You will ensure compliance to the General Guidelines on Contractor safety given & explained to you.

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

क्षेत्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,

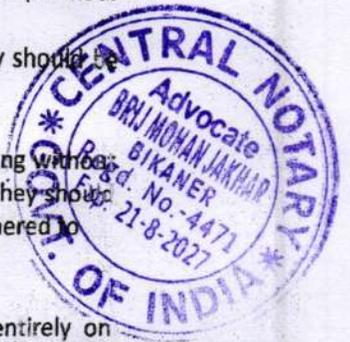
नागौर (राज.)



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Signature

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL278448



7. Arbitration: - In case of any dispute arising due to difference of opinion in interpretation of any clause or terms and conditions or meaning of the word or language the decision of our SBU Head shall be treated as final and binding on both the parties.

8. Cancellation: - We reserve the right to cancel the whole or part of the contract at our discretion without assigning any reason whatsoever and at no extra cost to us.

9. Sub-contracting/ subletting Clause: - Birla White will allow you Sub-contracting/ subletting after submission of Indemnity bond and subject to approval of concerned department.

10. NDA Clause: Contents of this document are not supposed to be divulged/disclosed/copied and parted to any other party without our consent. Any violation to this condition shall be construed as a breach of contract.

11. Jurisdiction-Dispute, if any, shall be subject to the Court at Jodhpur (Raj) only.

As a token of your acceptance of the terms and conditions of this amendment letter, please return the duplicate copy duly signed by you.

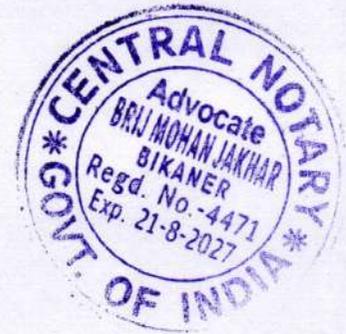
Thanking You,
Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)

Authorised signatory

ATTESTED

CENTRAL NOTARY
BIKANER (RAJ.) INDIA



क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation (Unit: Birla White),

GST No. 08AVTTP7186L 1ZE

"Jai Gurudev"

M: 9460133173

GST INVOICE SATYAPRAKASH PRAJAPAT

Civil Contractor

Vill.-Tunkliya - Teh,- Merta City (Rajasthan-08)Email Id:

Invoice No : 05	Party Name : ULTRATECH CEMENT LIMITED
Date of Invoice : 05.12.2024	Birla white, Kharia Khangar
Date of supply : 05.12.2024	GSTIN : 08AAAACL6442L1ZA
Place of Supply : Basani Seja village	Address : P.O.Kharia Khangar, Dist.Jadhpur (Raj)
Invoice Type : 1st and Final Bill	Work Order No.- UTCL/BW/PUR/UCWF/2024-25/Oct/04
SAC CODE : 995416 Construction Service of other Building work.	

Job :- Construction of Tin shed at Basni Seja School.

No.	Particulars	Unlt	Previous	Present	total Qty.	Rate	Amount
			Qty.	Qty.			
1	Providing and Fixing of GI Shed Incl.6Nos Ms Pipe for 75mm Box .	FT2		1350.00	1350.00	227.00	306450.00
2	Providing and Fixing of Kota Stone Flooring	M2		125.00	125.00	825.00	103125.00
3	L/C For GI Shed Painting work	FT2		1350.00	1350.00	3.00	4050.00
Total :-							413625
Less:- 1st Running Bill							
2nd Running Bill							
Total Amount to be Tax							413625
ADD TAX's GST @18%	SGST @ 9%						37226
	CGST @ 9%						37226
G.Total :-							488078

For : Satyaprakash prajapat

Authorized Signatory



Handwritten signatures and initials:
Cheerajy
P. N. ...

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BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

M : 9414705179

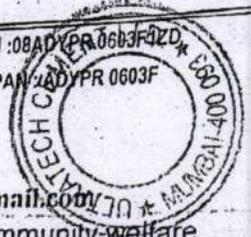
"Shri dnyav Nameh"

GST INVOICE

HARLAL RAM RIYAR

Civil Contractor

GSTIN : 08ADYPR0603F
PAN : ADYPR0603F



VILL- KHANGTA, TEH, BHIPALGARH, DIST JODHPUR (Raj.08) Email :- ramharlal@gmail.com

Invoice No : 131

Party Name : UltraTech community welfare foundation

Date of Invoice : 14.1.2025

(Unit Birla White)

Date of supply :

Place of Supply : Birla White Kharia Khangar

GSTIN : 08AAACL6442L1ZA

Address : P.O.Kharia Khangar, Dist.Jadhpur (Raj)

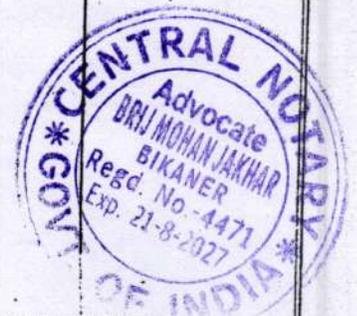
Invoice Type :

Work Order No.- UTCL/BW/PUR/UCWF/2024-25/DEC/01

SAC Code : 995413 : Construction services of industrial buildings such as buildings used

Job : Construction of Tin Shed at Sr.Sec.Govt School At Khangta

CODE NO	SAC CODE	Particulars	Unit	Previous Qty.	Present Qty.	total Qty.	Rate	Amount
1	995413	Providing and fixing of GI shed including Coloured Corrugated GI sheet and ms pipe for vertical support for size-150mmx150mm and horizontal truss with 100mmx50mm pipe with complete fittings with 1.2m depth grouting in cement concrete work as per drg. Shed Size 46 (L) X 50 (W) =2300 FT2	FT2		2300	2300	175	402500
2	995413	P/F of printed name plate with utcl Logo on ms board with welding on shed	NOS		1	1	4000	4000



FREE OF COST (FOC) MATERIAL PROVIDED BY SERVICE RECEIVER

SNO.	Description	Qty.	Rate	Amounts	Total :-
1	Cement (Gray)50KG Bag			0.00	Less
2	Cement (White)50KG Bag			0.00	1st Running Bill
3	Tor steel (MT)			0.00	2nd Running Bill
Total fee of cost material vaives:				0.00	Total :- 406500

Temp
Arrested

ADD TAX's GST @18%
[Signature]

Total Amount to be Tax 406500
SGST @ 9% 36585
CGST @ 9% 36585

G.Total 479670

For : Harlal Ram Riyar

[Signature]
Authorised Signatory

ATTESTED
[Signature]
CENTRAL NOTARY
BIKANER (RAJ.) INDIA

[Signature]
क्षेत्रीय अधिकारी
राजस्थान राज्य पन्द्रषण नियंत्रण मण्डल
(राज)

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UltraTech Community Welfare Foundation

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Tel. 022-66917800 | CIN U74999MH2016NPL273448

UTCL/BW/PUR/UCWF /2024-25/July/02

Dated: 22.07.2024

M/s. Satyaprakash Prajapat
Vill: Tunkaliya, Post: Goton, Dist: Nagaur
Rajasthan

M/s. Satyaprakash Prajapat - 9460133173

Sub: RCC Roof of community hall at village Basni Seja

This has reference to you offer & subsequent discussion we had with you at our plant site on the aforesaid subject, we hereby confirm our order for below mentioned work on following terms and conditions:

Sr. No	Description Of Work	Uom	Qty.	Units Rate	Amount
1	Providing and Laying of Rcc (1:1.5:3) used 20mm thick stone aggregate	M3	13	12500	162500
2	Shuttering work	M2	92.50	520	48100
Basic Amount (Rs.)					210600

Note: Value in word – Rs. Two Lakhs ten thousand six hundred
GST tax – 18 % Extra on above price

1. Terms & Condition

All material will be in contactor scope only cement and tor steel will be provided by UTCL- Birla White Unit.

2. Rate and Taxes:

We shall pay you piece rates as per the above job. However, Payment shall be made on per actual work done and certify by concern technical authority.

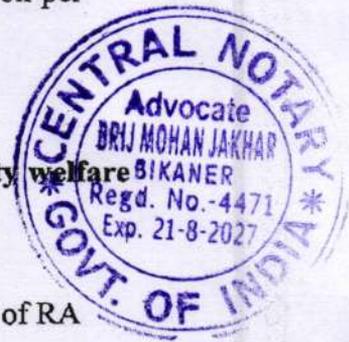
TDS shall be deducted as per rules.

3. Billing address: :- You shall arrange to Invoice on name of **Ultratech Community welfare foundation** (Birla White) Kharia Khangar.

4. Payment Terms: 100% payment will be released within 7 days against submission of RA bills duly verified by concern technical authority.

5. Job Schedule: You shall start the job immediately on receipt of order and complete the entire job as per schedule confirmed by our user.

6. Validity of Contract- Contract shall be valid up to 30.01.2025



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UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल.

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

GENERAL TERMS & CONDITIONS:

1. Insurance and Safety:

You will comply with all statutory formalities and shall follow all statutes with regard to employment of personnel; their safety and you will strictly enforce various obligations cast upon you in terms of provisions contained in the Contract Labour (Regulations & Abolition) Act i.e P. F, Pension and other Indian laws/Act applicable. You will be liable for any infraction thereof. Any inconvenience or delay caused to the company due to noncompliance of various statutes, provisions, concerning employment of Labour shall entail you to pay liquidated damages and also make good of the losses suffered by the company. If any, on account of delay in the execution of the work order. You shall insure all your workmen for the purpose of liability for payment of compensation, in terms of workmen's compensation Act, at your own cost and shall submit a copy of insurance policy to us. You will observe all the rules, regulations and provisions regarding the safety and shall ensure that all the safety devices being used wherever required as listed below: -
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You shall ensure that the above safety PPEs quality is as per company standards. . You also shall ensure that all the formalities related to issuing of attendance card and necessary safety training shall be completed in advance before starting of job. Your workmen and supervisor shall not be allowed inside the plant without safety appliances. You will at your own cost make all necessary provisions for the safety and convenience of your work people and of the public during the progress of the work of fencing, lighting, watching other means. With particular relation to your workmen, you will be fully responsible and answerable under the provisions of various statutes or Acts and shall keep the company fully indemnified from any claim arising there from.

2. STATUTORY COMPLIANCE: You shall ensure that total responsibility of your workmen, who are doing the job at our site, will be entirely yours. You will arrange all safety measures during work on own cost and risk. • You shall also ensure that the job which requires working at height shall not be carried out without obtaining safety work permit from the concerned department and adhering the guidelines in this regard. • It shall be the responsibility of yours to ensure that proper steps are initiated while its workmen are working at height regarding use of safety belt and helmet. Any deviation of given guidelines shall be viewed seriously and Safety Manager is empowered not to allow such working which violates the mandatory provision. • You shall ensure that no Child Labour is engaged i.e. all workmen must be older than 18 years.

"In case, If you are registered under # MSMED ACT#, Please confirm the same along with copy of registration" while sending the invoice.

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You will ensure that you take all possible care to eliminate land, water and air pollution during your operation. Please ensure that you do not use Freon gas cylinder for storage of any other gases. Please also avoid that there is no wastage / leakage of gas during the use of same in owner's machine. Please note that you are responsible and liable to observe all rules / regulation of State / Central Govt. and shall indemnify owner against any penalty imposed by the Govt. on this account.

5. GOVERNMENT RULES & REGULATIONS:

You will be solely responsible for complying with all statutory requirements and various rules and

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

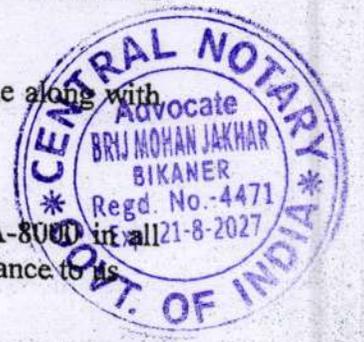
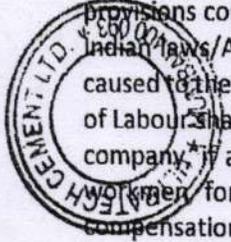
क्षेत्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,

नागौर (राज.)

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Register



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BIKANER (RAJ.) INDIA

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

regulations of State / Central Government / Motor vehicle act for smoothly handling the job. Any penalty/fine imposed by such Authorities will be to your account. It shall be your responsibility to follow the provisions of Act. For any violation of the same, you shall be solely responsible. You shall indemnify us fully for any loss incurred to us due to non-compliance of any rules / regulations / other requirement by you.

6. SAFETY, FIRE & SECURITY REGULATIONS:

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Your employees should not be allowed inside Factory premises without Helmet, shoes & other personal protective equipment's as required by the job.

Your employees engaged / employed by you should have good health and should not carry any infectious disease.

You shall ensure that no person like vehicle operator, cleaner or others sleep under the vehicle and anywhere inside the plant. No one should loiter in the plant.

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The vehicle operator & cleaner or manpower to be alert while moving out from the unloading point.

The vehicle operator & cleaner or manpower to follow the traffic speed limits i.e. 20 KM per hour inside the plant.

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safety compliances than suitable action will be taken against those, which will be entirely on transporter responsibility and liability and penalty amount shall be recovered from your bill. In this regard decision of management shall be final and binding.

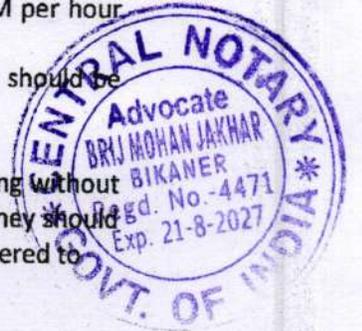
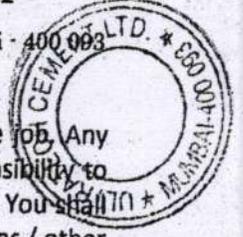
You will ensure compliance to the General Guidelines on Contractor safety given & explained to you.

7. Arbitration: - In case of any dispute arising due to difference of opinion in interpretation of any clause or terms and conditions or meaning of the word or language the decision of our SBU Head shall be treated as final and bidding on both the parties.

8. Cancellation: - We reserve the right to cancel the whole or part of the contract at our discretion without assigning any reason whatsoever and at no extra cost to us.

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)



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UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

9. Sub-contracting/ subletting Clause: - Birla White will allow you Sub-contracting/ subletting after submission of Indemnity bond and subject to approval of concerned department.

10. Non-Disclosure Clause: Contents of this document are not supposed to be divulged/disclosed/copied and parted to any other party without our consent. Any violation to this condition shall be construed as a breach of contract.

Jurisdiction-Dispute, if any, shall be subject to the Court at Jodhpur (Raj) only.

As a token of your acceptance of the terms and conditions of this amendment letter, please return the duplicate copy duly signed by you.

Thanking You,
Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)

Authorised signatory

ATTESTED

CENTRAL NOTARY
BIKANER (RAJ.)

क्षेत्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,

नागौर (राज.)



UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centro, Mahakall Caves Road, Andheri (East), Mumbai - 400 098
Tel. 022-66917800 | CIN U74099MH2016NPL273448



UTCL/BW/PUR/UCWF /2025-26/Feb/01
Dated: 27.02.2025

M/s. Kv Graphic
Plot No.27 Khasra No.66
Shankar Nagar Pal Road
Dist.Jodhpur (Rajasthan)

M/s. Kv Graphic -8769126805

Sub: Supply of Sport dress women sport tournaments

This has reference to you offer & subsequent discussion we had with you at our plant site on the aforesaid subject, we hereby confirm our order for below mentioned material supply on following terms and conditions:

1. Scope of Supply

Sr.no	PARTICULARS	unit	qty	Price (Rs.)	Amount
1	Jersey T-Shirt With Printing	Nos	280	370	103600
2	Cap With Print	Nos	280	90	25200
3	Track -Suit With Printing	Nos	40	650	26000
Total					154800
GST					7740
Grand Total					162540

NOTE: All material in supply as per selection of CSR team of Birla white cement.

2. Rate and Taxes:

Total Order Value: The total order value shall be Rs.162540/- (One Lakhs sixty-two thousand five hundred forty rupees only) + GST Extra

3. Billing address: - You shall arrange to Invoice on name of Ultratech Community welfare foundation (Birla White) Kharia Khangar.

4. Payment Terms: 100% payment will be released within 7 days after receipt of material.

5. Delivery of Materials: Within 15 days

Thanking You,

Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)

Vivek Shukla (HOD- Purchase)

ATTESTED

CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606



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GSTIN

Kv GraphicPLOT NO. 27 KHASRA NO. 66 SHANKAR NAGAR PAL ROAD
Jodhpur

Phone no. : 8769126805,8769566804

Email : Kvgraphicjodhpur@6805gmail.com

GSTIN : 08DNCPB4243N1ZY

State: 08-Rajasthan

**Tax Invoice**

Invoice Details

Invoice No. : 67

Date : 24-03-2025

Bill To

ULTRATECH COMMUNITY WELFARE
FOUNDATION(UNIT:BIRLA WHITE)

KHARIYAKHANGAR JODHPUR

Sl. No.	Description	HSN/SAC	Quantity	Unit	Price/Unit	CGST	Amount
1	3 PIES SET		4	Pcs	₹ 850.00	₹ 612.00 (18%)	₹ 4,012.00
2	2 PIES SET		11	Pcs	₹ 450.00	₹ 891.00 (18%)	₹ 5,841.00
3	GULAB TROPY		2	Pcs	₹ 850.00	₹ 306.00 (18%)	₹ 2,006.00
4	2 PIES SET		15	Pcs	₹ 350.00	₹ 945.00 (18%)	₹ 6,195.00
5	TROPY 3 PC SET		1	Pcs	₹ 2,100.00	₹ 378.00 (18%)	₹ 2,478.00
6	WHITE MUG		280	Pcs	₹ 93.00	₹ 4,687.20 (18%)	₹ 30,727.20
7	MUMENTOS		15	Pcs	₹ 115.00	₹ 310.50 (18%)	₹ 2,035.50
Total			328			₹ 8,129.70	₹ 53,294.70

Invoice Amount In Words

Fifty Three Thousand Two Hundred Ninety Five Rupees only

Terms and Conditions

Thanks for doing business with us!

Sub Total	₹ 45,165.00
SGST@9%	₹ 4,064.85
CGST@9%	₹ 4,064.85
Round off	₹ 0.30
Total	₹ 53,295.00
Received	₹ 0.00
Balance	₹ 53,295.00



Pay To:

Bank Name : HDFC BANK,
SANGARIYA

Bank Account No. : 50200099906862

Bank IFSC code : HDFC0004204

For :Kv Graphic

Authorized Signatory



ATTESTED
CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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GST No. 08AVTPP7186L 1ZE

"Jai Gurudev"

M: 9460133173

GST INVOICE
SATYAPRAKASH PRAJAPAT

Civil Contractor

Vill.-Tunkliya - Teh,- Merta City (Rajasthan-08) Email Id:



Invoice No : 07	Party Name : Ultratech Community Welfare Foundation
Date of Invoice : 04.03.2025	Birla white, Kharia Khangar
Date of supply : 28.02.2025	GSTIN : 08AAACL6442L1ZA
Place of Supply : Talanpur village	Address : P.O.Kharia Khangar, Dist.Jadhpur (Raj)
Invoice Type : 1st and Final Bill	Work Order No.- UTCL/BW/PUR/UCWF/2024-25/Dec/04
SAC CODE : 995416 Construction Service of other Building work.	

Job :- Construction of Community Hall at Bhatiyon KI Dhanl talanpur.

No.	Particulars	Unit	Previous Qty.	Present Qty.	total Qty.	Rate	Amount
1	Excavation work by manually.	M3		19.00	19.00	180	3420.00
2	Course Stone Masonry work in 1:6 cm in foundation	M3		28.00	28.00	2000	56000.00
3	Course Stone Masonry work in Super Structure	M3		37.00	37.00	2400	88800.00
4	P/L of RCC (1:1.5:3) used 20mm agg. Stone	M3		15.50	15.50	12000	186000.00
5	shuttering work for Plinth/Lintel beam and Slab	M2		110.00	110.00	480	52800.00
Total :-							387020 -
Less:- 1st Running Bill							
2nd Running Bill							
Total Amount to be Tax							387020 -
ADD TAX's						SGST @ 9%	34832 -
						CGST @ 9%	34832 -
G.Total :-						456684 -	

Deep Chhabra
D. W. Sonaksham

For : Satyaprakash prajapat

Satya
Authorised Signatory

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BIKANER (RAJ.) INDIA



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राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

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GST No. 08AVTPP7186L 1ZE

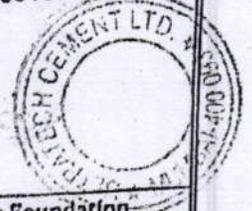
"Jai Gurudev"

M : 9460133173

GST INVOICE
SATYAPRAKASH PRAJAPAT

Civil Contractor

Vill.-Tunkliya - Teh.- Merta City (Rajasthan-08) Email Id:



Invoice No : 07	Party Name : Ultratech Community Welfare Foundation
Date of Invoice : 04.03.2025	Birla white, Kharia Khangar
Date of supply : 28.02.2025	GSTIN : 08AAACL6442L1ZA
Place of Supply : Talanpur village	Address : P.O.Kharia Khangar, Dist.Jadhpur (Raj)
Invoice Type : 1st and Final Bill	Work Order No.- UTCL/BW/PUR/UCWF/2024-25/Dec/04
SAC CODE : 995416 Construction Service of other Building work.	

Job :- Construction of Community Hall at Bhatiyon Ki Dhani talanpur.

No.	Paticulars	Unit	Previous Qty.	Present Qty.	total Qty.	Rate	Amount
1	Excavation work by manually.	M3		19.00	19.00	180	3420.00
2	Course Stone Masonry work in 1:6 cm in foundation	M3		28.00	28.00	2000	56000.00
3	Course Stone Masonry work in Super Structure	M3		37.00	37.00	2400	88800.00
4	P/L of RCC (1:1.5:3) used 20mm agg. Stone	M3		15.50	15.50	12000	186000.00
5	shuttering work for Plinth/Lintel beam and Slab	M2		110.00	110.00	480	52800.00
Total :-							387020
Less:- 1st Running Bill							
2nd Running Bill							
Total Amount to be Tax							387020
ADD TAX's						SGST @ 9%	34832
GST @18%						CGST @ 9%	34832
G.Total :-							456684

Deep Chaudhary

[Signature]

For : Satyaprakash prajapat

[Signature]
Authorised Signatory

ATTESTED

CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
जयपुर



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Jai Shree Krishna
GST INVOICE

M/S Parth Build Solution

115B, ZSB, BJS COLONY, JODHPUR

Civil Contractors, Suppliers & All Are Painting Work (Contact No : 8386881797 , Email : parthbuildsolution@gmail.com)



GSTIN : 08JGSPS4812M1ZD

PAN No : JGSPS4812M

To: Ultra Tech Community Welfare Foundallon (Birla White), Kharia Khangar, Tehsil - Bhopalgarh, Dist.- Jodhpur (Raj.)-342606.

Invoice No : 0026

Invoice Type : Final

Date of Invoice : 12-12-2024

Party GSTIN NO :

Place of Supply : Kharia Khangar

Date of Supply : 12-December-2024

Work Order No. : UTCL/BWPUR/UCWF/2024-25/SEP./01

Subject : Renovation Of Community Hall At Village Kharia Khangar.

HSN CODE : 995413

S No	Particulars	Unit	Previous Qty.	Present Qty.	Total Qty.	Rate	Amount
1	Earth Work in Excavation by manually	M3		3.000	3.000	250.00	750.00
2	P/L PCC	M3		4.000	4.000	2,800.00	11,200.00
3	P/L RCC	M3		18.000	18.000	10,500.00	189,000.00
4	Shuttering work	M2		110.000	110.000	450.00	49,500.00
5	P/L 25mm thick plaster work	M2		30.000	30.000	300.00	9,000.00
6	P/F of floor tile	M3		56.000	56.000	1,150.00	64,400.00
7	Course stone masonry work	M3		5.000	5.000	3,300.00	16,500.00
8	Dismanting of PCC	M3		5.000	5.000	1,200.00	6,000.00
9	Dismanting of stone masonry	M3		4.000	4.000	975.00	3,900.00
Total :-							350,250.00

Total :- 350,250.00

ADD TAX's	GST @ 18%	SGST @ 9%	31,522.50
		CGST @ 9%	31,522.50

Grand Total : 413,295.00

Handwritten signature
14/12/24

For : PARTH BUILD SOLUTION

Authorised Signatory

Handwritten signature

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CENTRAL NOTARY
BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नगर (राज.)



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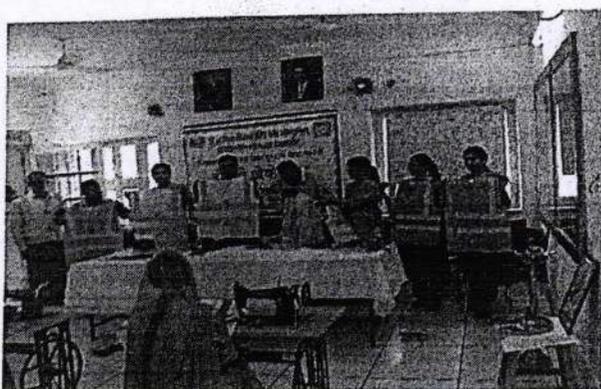
SKILL DEVELOPMENT & VOCATIONAL TRAINING PROGRAMMES FOR LOCAL COMMUNITIES DURING THE FINANCIAL YEAR 2024-25



1. **Computer Training** - Computer training programme for nearby villages women on regular basis.

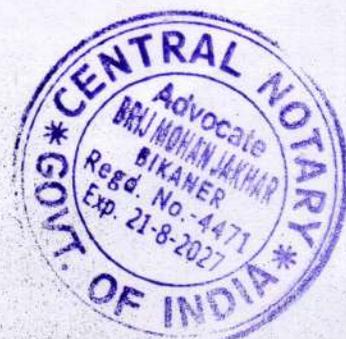


2. **Sewing, tailoring and Bag Making Training** - livelihood options for local community, Sewing, tailoring was started. As it is observed that in most of rural house hold women have some skill pertaining to sewing & tailoring. The training program is designed to further enhance the skill. 17 Women were benefitted by this programme. Recently Women have started production unit of safety jacket and now economically empowered.



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28
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BIKANER (RAJ.) INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)





Beauty Parlour Training - In view to provide livelihood opportunities to rural girls and women three-month Beautician Course is organized on regular basis. The training program was provided free of cost to 22 girls & women of nearby villages attended the program. After completion of training some women have started their own Beauty Parlour



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3-2-25
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क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
नाम ()





JAI BAJRANG CONSTRUCTION COMPANY

ADD:- NEHRU COLONY, BALOTARA, 344022

MO.NO.-	7976462704, 9929604256	GSTIN NO.-	OBENPPK8956M1ZT
MAIL ID :-	Jaibajrangconstructioncompany@yahoo.com	P.O. NO.-	UTCL/BW/PUR/UCWF/2024-25JUNE/01
BILL TO,	ULTRATECH COMMUNITY WELFARE FOUNDATION	P.O. DATE. -	03-06-2024
	B WING 2ND FLOOR AHURA, MAHAKALI CAVES ROAD	INVOICE NO.-	127
	ANDHERI EAST, MUMBAI, 400093	INVOICE DATE -	15-07-2024
		WORK :-	Water Tank Construction work

TAX INVOICE

SR. NO.	DESCRIPTION	HSN CODE	QTY	UNIT	RATE	TOTAL
1	Excavation work manually		81	m3	249	₹ 20,169.00
2	Disposal of excavated earth		75	m3	190	₹ 14,250.00
3	P/L Pcc (1:2:4) used 20mm thick stone aggregate		7.2	m3	2550	₹ 18,360.00
4	P/F of stone soling		5.4	m3	1060	₹ 5,724.00
5	R/R stone masonry work in 1:6 cm		30.96	m3	2450	₹ 75,852.00
6	P/F of jodhpur stone patti 10" width		18	nos	1050	₹ 18,900.00
7	P/L 25MM thick plaster work in 1:6 cm		131.95	m2	225	₹ 29,688.75
8	P/L Nerru finishing with cement		131.95	m2	78	₹ 10,292.10
9	P/F of ms door size-2'6"x2'6"		1	nos	4600	₹ 4,600.00
10	P/F of pvc pipe 4"		4	m	780	₹ 3,120.00
11	P/F of name plate with granite stone size-2'x1'		1	nos	2000	₹ 2,000.00
12	Providing and fixing of machine cut jodhpur stone 3" thick steps for tank cleaning work size-3.5'x1.5'		6	nos	600	₹ 3,600.00

ACC. HOLDER - JAI BAJRANG CONSTRUCTION COMPANY

ACC NO. - 10070675206

IFSC CODE - IDFB0043241

BANK NAME - IDFC FIRST BANK

AMOUNT IN WORD,

Rupees Two Lakh FourtyThree Thousand Seven Hundred ThirtyFive Only

Total ₹ 2,06,555.8

CGST 9% ₹ 18,590.0

SGST 9% ₹ 18,590.0

TOTAL ₹ 2,43,735.8

ROUND OFF (-) ₹ 0.9

GRAND TOTAL ₹ 2,43,735.0

ATTESTED

CENTRAL NOTARY
BIKANER (RAJ) INDIA

2-8-25

Keemp
15/7/2024

[Signature]

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

Keemp





कार्यालय ग्राम पंचायत - खारिया खंगार

पंचायत समिति - पीपाड़ शहर, जिला-जोधपुर (राज.) 342601

क्रमांक: प्रा.पं.-खारिया खंगार/2023-13

दिनांक 24/04/2023

To,
The CSl Head,
Billa White, Khariya Khargar.

Subject: CSR works plan 2023-2024 at Khariya Khargar.

Dear Sir,

I would like to bring to your attention the requirement of works of public interest at our GP Khariya Khargar. Please find the below works:

1. Miyasaki (Method which mimics the way a forest would look like) with shade. Approx Amt: 5 Lacs. at Khariya Khargar.
2. Senior Secondary school at Sathin, development of shade and Railing with Approx Amount: 5 Lacs.
3. Cremation stand at Khariya Khargar (Qty 8 pcs) : Approx Amt: 5 Lacs.
4. Road lights with cable at Khariya Khargar (Qty 450 pcs) : Approx Amt: 15 Lacs.
5. Road lights at sports ground Khariya Khargar (Qty 6 pcs) : Approx Amt: 5 Lacs.
6. Boundary & Gate at cremation ground at kkr. Approx Amt: 14 Lacs.
7. Bird house of seven floors at kkr. Approx Amt: 3 Lacs.
8. Shade & Railing at Mahatma Gandhi school Eng. Medium at Sathin. Approx Amt: 5 Lacs.
9. Bitumen Road of 1.5 km at GP kkr. Approx Amt: 37 Lacs.
10. CC Blocks at Hanuman nagar (2km) with drainage at kkr. Approx Amt: 48 Lacs.
11. Nursing development at GP kkr. Approx Amt: 5 Lacs.
12. Repair works of Tank at Dethori at GP kkr. Approx Amt: 3 Lacs.
13. Road lights with camera at public places at kkr. Approx Amt: 7 Lacs.
14. Benches at public places at kkr. Approx Amt: 5 Lacs.
15. Computer lab at kkr. Approx Amt: 5 Lacs.
16. Science lab & Math lab at kkr. Approx Amt: 5 Lacs.
17. Roof Top solar plates for school at kkr. Approx Amt: 8 Lacs.

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CENTRAL NOTARY
INDIA

श्रीमती प्रमिला चौधरी
सरपंच

ग्राम पं. खारिया खंगार
प. स. पीपाड़ शहर, जिला-जोधपुर (राज.)

क्षेत्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

UTCL/BW/PUR/UCWF /2023-24/06

Dated: 11.07.2023

M/s. Ramesh Construction Company
Choudhary Vill, C-65, Dashrath Marg,
Taranagar, Jothwara
Jaipur - 302012
7976462704

Sub: Developing Miyawaki forest at kharia khangar

This has reference to your offer & subsequent discussion we had with you on the aforesaid subject, we hereby confirm our order for below mentioned work on following term & conditions.

1. Scope of Work -

S No	Service Description	Qty.	UOM	Rate	
				Rate	Value
1	Land preparation work by JCB	50	Hrs	1200	60000
2	Custard husk	15	MT	3050	45750
3	Cow dung	14	MT	3500	49000
4	Cocopeat/Fasal Amrit product of EF Polymer	10	KG	1050	10500
5	Mesh fencing	527	FT	90	47430
6	Barbed wire	300	Kg	90	27000
7	Stitching wire	5	KG	120	600
8	Labour wage	35	Days	525	18375
9	Rainwater pipe	260	Mtr	45	11700
10	Sticks	3000	Nos	5	15000
11	Green net (50% shed)	1500	M2	25	37500
12	Plants	3000	Nos	40	120000
TOTAL					4,42,855

2. Rate and Taxes:

Total Order Value: The total order value shall be Rs.4,42,855/- (Four lacks forty two thousand eight hundred fifty five only).

3. GST - Not applicable

4. Billing address: - You shall arrange to Invoice on name of **Ultratech Community welfare foundation (Birla White)** Kharia Khangar.

5. Payment Terms: Payment will be released within 7 days against submission of monthly bill duly verified by concern authority as per actual work.

7. Validity of contract - Contract shall be valid up to 10.09.2023

GENERAL TERMS & CONDITIONS:

ATTESTED
UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

CENTRAL NOTARY
BIKANER (RAJ.) INDIA

28/7/23



क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

1. Insurance and Safety:

You will comply with all statutory formalities and shall follow all statutes with regard to employment of personnel; their safety and you will strictly enforce various obligations cast upon you in terms of provisions contained in the Contract Labour (Regulations & Abolition) Act i.e P.F, Pension and other Indian laws/Act applicable. You will be liable for any infraction thereof. Any inconvenience or delay caused to the company due to non compliance of various statutes, provisions, concerning employment of labour shall entail you to pay liquidated damages and also make good of the losses suffered by the company, if any, on account of delay in the execution of the work order. You shall insure all your workmen for the purpose of liability for payment of compensation, in terms of workmen's compensation Act, at your own cost and shall submit a copy of insurance policy to us. You will observe all the rules, regulations and provisions regarding the safety and shall ensure that all the safety devices being used wherever required as listed below:-

Safety helmet, Dust mask, Safety shoes and Gloves

You shall ensure that the above safety PPEs quality is as per company standards. You also shall ensure that all the formalities related to issuing of attendance card and necessary safety training shall be completed in advance before starting of job. Your workmen and supervisor shall not be allowed inside the plant without safety appliances. You will at your own cost make all necessary provisions for the safety and convenience of your work people and of the public during the progress of the work of fencing, lighting, watching other means. With particular relation to your workmen, you will be fully responsible and answerable under the provisions of various statutes or Acts and shall keep the company fully indemnified from any claim arising there from.

2. STATUTORY COMPLIANCE:

You shall ensure that total responsibility of your workmen, who are doing the job at our site, will be entirely yours. You will arrange all safety measures during work on own cost and risk. • You shall also ensure that the job which requires working at height shall not be carried out without obtaining safety work permit from the concerned department and adhering the guidelines in this regard. • It shall be the responsibility of yours to ensure that proper steps are initiated while its workmen are working at height regarding use of safety belt and helmet. Any deviation of given guidelines shall be viewed seriously and Safety Manager is empowered not to allow such working which violates the mandatory provision. • You shall ensure that no Child Labour is engaged i.e. all workmen must be older than 18 years. •

"In case, if you are registered under # MSMED ACT#, Please confirm the same along with copy of registration" while sending the invoice.

3. Compliance of SA-8000 Standards: You will follow the requirement of SA-8000 in all respects viz. not engaging child labour, forced labour etc. and confirm its compliance to us

4. Environmental Obligation: -

You will ensure that you take all possible care to eliminate land, water and air pollution during your operation. Please ensure that you do not use Freon gas cylinder for storage of any other gases. Please also avoid that there is no wastage / leakage of gas during the use of same in owner's machine. Please note that you are responsible and liable to observe all rules / regulation of State / Central Govt. and shall indemnify owner against any penalty imposed by the Govt. on this account.

5. GOVERNMENT RULES & REGULATIONS:

You will be solely responsible for complying with all statutory requirements and various rules and regulations of State / Central Government / Motor vehicle act for smoothly handling the job. Any penalty/fine imposed by such Authorities will be to your account. It shall be your responsibility to follow the provisions of Act. For any violation of the same, you shall be solely responsible. You shall indemnify us fully for any loss incurred to us due to non-compliance of any rules / regulations / other requirement by you.

6. SAFETY, FIRE & SECURITY REGULATIONS:

Your employees shall abide by the Fire & Safety rules and regulations of the company since the job is to be done in the operational area. Any extra claim for whatsoever reasons for such suspension of the work will not

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

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BIKANER (RAJ.) INDIA
2.8.25



क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

be entertained.

You shall make your own arrangements of necessary records for your employees as prescribed and instructed by the rules of government at your own cost. Each employee has to be endorsed by the Security Officer of the concern authorities before the engaging their services. In case of termination of the service of any of your employee during the contractual period, you shall have to inform concern authorities.

Your employees should not be allowed inside Factory premises without Helmet, shoes & other personal protective equipment's as required by the job.

Your employees engaged / employed by you should have good health and should not carry any infectious disease.

You shall ensure that no person like vehicle operator, cleaner or others sleep under the vehicle and anywhere inside the plant. No one should loiter in the plant.

For any damage done by your employees to the existing facilities of the supplier, you shall be solely responsible to make good as per the instruction of the supplier's authorities or full satisfaction of the company.

For every, more than 10 feet height work you have to arrange necessary Safety Belt for your workman at your own cost.

The vehicle operator & cleaner or manpower to be alert while moving out from the unloading point.

The vehicle operator & cleaner or manpower to follow the traffic speed limits i.e. 20 KM per hour inside the plant.

The vehicle engaged if any should be parked only in the ear marked area. Vehicle if any should be roadworthy with appropriate light, horn & break with reverses light and horn too.

The vehicle if any should immediately report at Security gate after completion of unloading without waiting in the Plant, except in case of breakdown of vehicle. However, for such instance they should also inform at Security. Any vehicle / manpower is found in our plant premises are not adhered to safety compliances than suitable action will be taken against those, which will be entirely on transporter responsibility and liability and penalty amount shall be recovered from your bill. In this regard decision of management shall be final and binding.

You will ensure compliance to the General Guidelines on Contractor safety given & explained to you.

7. FORCE MAJEURE:

If at any time during the continuance of this Purchase Order, the performance by either party under this Purchase Order shall be prevented (other than an obligation of the Purchaser to make payment) by reasons of such as but not limited to any war (whether declared or not), hostility, acts of the public or enemy, riots, civil commotion, sabotage, fire, flood, earthquake, explosion, epidemic, quarantine restriction, government act/ legislation, officially declared or proclaimed strikes or relating to the establishment or other acts of God (hereinafter referred to as "Force Majeure") then the time for performing those obligations, shall be extended by a period equal to the effect of such force Majeure, provided notice of happening of force majeure is given by either party to the other within 10(ten) days from the date of occurrence thereof If the parties foresee that the effect of a Force Majeure occurrence shall last for more than 30 days, parties shall discuss and define a method to resolve the difficulties arising there from, including all Purchase Order obligations. Neither party shall be considered to be in default or in breach of its obligations under the Purchase Order to the extent that performance of such obligations is prevented by any circumstances of Force Majeure which arise after the date of signing this Purchase Order Should one or both parties be prevented from fulfilling their Purchase Order obligations by a state of force majeure lasting continuously for a period of at least 3 (Three) months, both the parties shall consult each other regarding the further implementation of the Purchase Order, provided always that, if no mutually agreed arrangement is arrived at within a period of 1 (one) month from the expiry of the 3 (Three) months referred to above, the Purchase Order shall be deemed to have expired at the end of the said 3

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

ATTESTED
CENTRAL NOTARY
BIKANER (RAJ.) INDIA

Advocate
DR. MOHAN JAKHAR
BIKANER
Reg. No. - 4471
21-8-2027
INDIA

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

(Three) months referred to above. The above mentioned expiry of the Purchase Order will imply that both the parties have the obligation to reach a Purchase Order regarding the winding up and financial settlement of the Purchase Order.

8. ARBITRATION:

Any dispute or claim arising out of or in connection with or relating to this Purchase Order including, but not limited to, any dispute regarding its existence, validity, construction, interpretation, breach, termination or enforceability ("Dispute"), shall be addressed by the parties and resolved pursuant to this clause. Any and all Disputes between the Parties arising out of or in connection with this Purchase Order or its performance (including the validity) shall, so far as is possible, be settled amicably between the Parties. If Parties failed to reach an amicable settlement, such Dispute shall be settled by binding arbitration by a sole arbitrator ("Arbitrator") appointed in accordance with the Arbitration and Conciliation Act ("ACA") 1996, as amended from time to time ("ACA Rules"). All arbitration proceedings shall be conducted in the English language and the venue and seat of arbitration shall be Jodhpur Rajasthan only. The Arbitrator shall decide any such Dispute or claim strictly in accordance with the Indian law. Any award made by the Arbitrator shall be final and binding on each of the Parties. From the commencement of Arbitration the costs and expenses of the Arbitration, including, without limitation, the fees of the Arbitrator and administrative expenses, shall be paid equally by each Party to the Dispute. Each Party shall pay its own expenses and fees, disbursements and other charges of its counsel

9 TERMINATION:

aaaaa. The Supplier may terminate this Purchase Order by giving one-month notice in writing in the event the UltraTech Cement Limited (Birla White) fail to pay the undisputed invoice within timeline as mentioned in this Purchase Order for three consecutive three months.

bbbbb. The UltraTech Cement Limited (Birla White) reserves the right to terminate this Purchase Order with immediate effect without any prior notice to the Supplier;

cv. If the Supplier commits any breach of any terms and conditions, obligations, warranties and representations as set out in this Purchase Order;

cvi. If the Supplier fails to supply the materials to the satisfaction of the UltraTech Cement Limited (Birla White);

cvi. If the Supplier shall change its constitution without the UltraTech Cement Limited (Birla White) written consent; and

cvi. If the Supplier becomes insolvent or declared as insolvent under the Insolvency Bankruptcy Code or enters into any compromise with creditors or commit any offense.

cccc. Upon such termination or expiry of Term of the Purchase Order;

i. The Supplier shall forthwith handover all information including confidential information, documents and records in its possession immediately.

ii. The Supplier shall move and remove all this employee / workforce in peaceful manner without any objection and creating any problem at location.

iii. The Supplier shall settle all the dues within seven days of such termination / expiration falling which the UltraTech Cement Limited (Birla White) shall be entitled to recover the same along with interest.

iv. The UltraTech Cement Limited (Birla White) will pay and clear all payment to the Supplier subject to deduction of any tax, recovery this Purchase Order for breach, damages, claims, expenses etc.

ATTESTED

CENTRAL NOTARY
BIKANER (RAJ.) INDIA

28/21

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606



क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.) 90

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

v. The UltraTech Cement Limited (Birla White) will calculate payment (pro- rata) up to the date of termination and pay the same subject to deduction of any tax, recovery to be made under this Purchase Order for breach, damages, claims, expenses etc.

vi. In the event of moratorium declared under the Insolvency Bankruptcy Code, The UltraTech Cement Limited (Birla White) shall at all times have the right to take back material back.

ddddd. In the event of termination is due to a breach / violation of any terms and condition of this Purchase Order by the Supplier., the UltraTech Cement Limited (Birla White) will calculate payment (pro- rata basis) up to the date of termination and pay the same subject to deduction of any tax, recovery to be made under this Purchase Order for breach, damages, claims, expenses etc.

10 LEGAL MATTER:

The order shall in all respect to be subject to the jurisdiction of court of Jodhpur, Rajasthan. All disputes arising out of or in any way connected with this order shall be deemed to have arisen at Jodhpur, Rajasthan shall have jurisdiction to determine the same.

11. Compliance of Law

cccccccc. Supplier. shall comply with all applicable laws including but not limited to motor vehicle law, road and transportation laws, insurance, labour, welfare, environmental, safety laws and all other applicable laws as required for perform your obligation under this Purchase Order.

ddddddddd. Supplier shall comply and pay all dues, claim, liabilities by or in respect of his agents, servants, worker, labour, workforce including but not limited to its workmen or employees / staff and shall not claim or demand any amounts from Company and shall indemnify the Company in the event of any claim, demand or liability made against or incurred by UltraTech Cement Limited (Birla White) to that effect.

eeeeeeeee. Supplier shall provide its GSTN certificate, or any other registration as may be required under the applicable laws from time to time. Supplier shall maintain all registers, return, records, books of accounts, documents etc. that are necessary for the performance of its obligation envisaged in this purchase order and which are mandated under the applicable law.

fffffffff. Supplier gives his explicit and absolute consent to UltraTech Cement Limited (Birla White) for using the information as provided in forms, purchase order, bills and other documents to enable UltraTech Cement Limited (Birla White) to register Supplier as a Supplier of UltraTech Cement Limited (Birla White). Supplier confirm that this consent has been given by them in accordance with the provisions of Rule 5 of Information Technology (Reasonable security practices and procedures and sensitive data or information) Rules, 2011.

ggggggggg. Supplier shall ensure immediate compliance of any amendments, new enactment, ordinance, notification, office memorandum, circular, guidelines issued by competent authority(s) from time to time and shall submit necessary documentary evidence of the same regularly to UltraTech Cement Limited (Birla White).

ttttttttt. Supplier hereby agrees and undertake that it shall comply with all applicable law relating to labour / employment (which apply to staff / workers / drivers / employee / workmen of the supplier for the purpose of this purchase order) at its own costs and be solely responsible for complying with;all the provisions of labour, welfare, safety, health legislations (including but not limited to regulation, rules, amendment, new enactment, notification, office memorandum, circular, guidelines issued by competent authority(s) from time to time) made by State Government(s) and/or Central Government

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606



ATTESTED
CENTRAL NOTARY
BIKANER (RAJ.) INDIA
2025

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
जगमौर (राज.)

UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093
Tel. 022-66917800 | CIN U74999MH2016NPL273448

and/or other local authorities including but not limited to Purchase Order Labour (Regulations and Abolition) Act, 1970, Employee's Provident Funds Act, 1952, Employee Compensation Act, 1923, Payment of Wages Act, 1936, Payment of Minimum Wage Act, 1936, Mines Act, 1952, Shops and Establishment Act, Equal Remuneration Act, 1976, Payment of Bonus Act, 1965, Employees State Insurance Act, 1948, Factories Act, 1948, Maternity Benefits Act, 1961, Labour welfare fund, Child Labour (Prohibition and Regulation) Act, 1946, Inter State Migrant Workmen (Regulation of Employment and Condition of Services) Act 1979, Building and Other Construction Worker's (Regulation of Employment and Condition of Services) Act, 1996, Building and Other Construction Workers Welfare Cess Act, 1996, Industrial Dispute Act, 1947, Payment of Gratuity Act, 1972, Motor Transport Workers Act, 1961, Rajasthan Minor Mineral Concession Rule 2017 etc.

uuuuuuuu. for filing timely returns, forms, maintaining records including but not limited to registers, returns, forms etc;

vvvvvvvv. obtaining approval, consent, wavier, permits from competent authority(s);

wwwwwwwww. depositing his contribution under applicable law as employer of workmen to competent authority(s);

xxxxxxx. for strict compliance / adherence and observation of all applicable legalization;

yyyyyyyyy. Shift timings, working hours, overtime and weekly off of workmen/ workforce;

zzzzzzzzz. for any breach or violations of applicable legislation and its consequences;

aaaaaaaaa. for giving declaration cum certificate cum undertaking for compliance of applicable legislation and proof of deposit of statutory dues every month along with invoices; and

bbbbbbbbb. For all amendment and/or new enactment / legislation without any additional cost to UltraTech Cement Limited (Birla White).

hhhhhhhhh. Supplier shall be responsible for the payment salary and wages of its employees/staff/labour/driver or any workforce engaged by it and Supplier shall at all times during the period / Term of this purchase order and thereafter keep Company, its directors, employees, representatives, agent, consultant etc fully protected and indemnified against all claims and Losses that may be made by its employees / worker / staff / third party or any workforce engaged by it and Supplier shall be fully responsible to ensure that all those Losses / claims (including third party) are settled without recourse to UltraTech Cement Limited (Birla White). In the event UltraTech Cement Limited (Birla White) is compelled under law or by lawful order or for any other circumstantial reason or to answer any of the claims, Company shall be entitled to recover all the money so paid and/or spent by UltraTech Cement Limited (Birla White) in answering such claims (including third party) and Supplier has agreed that UltraTech Cement Limited (Birla White) will be well within its rights to adjust the amount against supplier bills and if also be inadequate claim from supplier, the difference which, if Supplier fails to pay on the prescribed date, will be recoverable with interest there on @ 18% per annum.

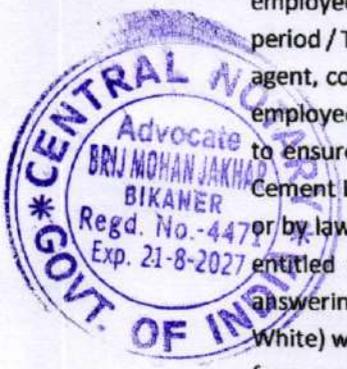
lllllllll. Supplier shall insure its entire staff / employee/ staff / or any workforce engaged by it under proper and valid insurance policies in order to cover losses / claims (including third party) that in case of any loss, damages, accident, death on duty of its employee / staff and the UltraTech Cement Limited (Birla White) shall not be responsible for any such claims.

12 Indemnity:

- Supplier shall indemnify and hold harmless UltraTech Cement Limited (Birla White), its directors, officers, employees, customers, subsidiaries, affiliates, officer, and assignees, or any of them, from and against any and all actions, Losses, claims, damages, liabilities, payment (any kind or character), charges, taxes, fine, penalties, expenses including but not limited to attorney's fees, costs, claims, suits, demands, actions, causes of action, proceedings, judgments, assessments, deficiencies arising directly or indirectly out of (a) acts or omissions or negligence or failure or willful misconduct of supplier (including its employees, affiliates, representatives, agents workforce, manpower, or directors) in the performance of its obligations, breach of

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur. (Raj.) PIN- 342606

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)



UltraTech Community Welfare Foundation

Registered office: B Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

Tel. 022-66917800 | CIN U74999MH2016NPL273448

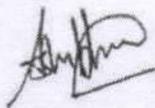
warranties and representation as provided under this purchase order ; (b) any claims by third parties arising out of any act or failure or negligence or will misconduct or breach of any of the terms and condition of this purchase order by supplier (including its employees, affiliates, representatives, agents workforce, manpower, or directors) and (c) breach or failure to comply with any applicable law or non-observation of compliance.

- b. Supplier shall at its own expense, in any defense and settlement directly or through counsel of its choice, shall not settle or compromise any claim on terms that would diminish the rights provided to UltraTech Cement Limited (Birla White) or increase the obligations on UltraTech Cement Limited (Birla White) under this purchase order, without the prior written consent of UltraTech Cement Limited (Birla White). UltraTech Cement Limited (Birla White) shall issue notice to Supplier whenever such claim arises and Supplier agrees to make the payment within a period 15 days from receipt of claim notice without raising any objection. It is further clarified that any delay by the UltraTech Cement Limited (Birla White) in making any claims or giving notice does not relieve Supplier of such obligation.

Thanking You,

Yours faithfully

For UltraTech Community Welfare Foundation (Birla White)

 (SH Purchase)


HOD (Purchase)



ATTESTED

CENTRAL NOTARY
BIKANER (RAJ) INDIA
28/11


क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

UltraTech Community Welfare Foundation (Unit: Birla White),
Kharia Khangar, Jodhpur, (Raj.) PIN- 342606

Date: 01.08.2025

Kindly Note that at **Rajashree Limestone Mine No-02 (ML No-03/95)** Mine working has not reached to **ULTIMATE PIT LIMIT** as on date.

For UltraTech Cement Limited
(Unit : Birla White)
Authorised Signatory



ATTESTED

CENTRAL NOTARY
BIKANER (RAJ.)

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज.)

राजस्थान सरकार
कार्यालय उप वन संरक्षक, नागौर

ANNEXURE- C/2

स्टेडियम के पास, नागौर, फोन : 01582-241046, फैक्स : 01582-246175, ईमेल : dcf.ngr.forest@rajasthan.gov.in
क्रमांक : एफ () सर्वे/उवसं/2025-26/ 5794
निमित्त :

दिनांक : 22-7-2025

सदस्य सचिव,
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड,
जयपुर।

Sub : Regarding verification of status of plantation carried out by M/s Ultra Tech Cement Ltd. (Unit : Birla White) (Rajshree Limestone Mine No. 2) ML No. 03/95, Village - Basni, Tehsil- Merta, District-Nagaur (Lease area 400.70 Ha.)

प्रसंग : श्रीमान् पत्रांक 445 दिनांक 01.07.2025

महोदय,

उपरोक्त विषयान्तर्गत एवं संदर्भित पत्र के क्रम में निवेदन है कि M/s Ultra Tech Cement Ltd. (Unit : Birla White) (Rajshree Limestone Mine No. 2) ML No. 03/95, Village - Basni, Tehsil- Merta, District-Nagaur (Lease area 400.70 Ha.) द्वारा प्रस्तुत योजना के अनुसार प्रस्तावित वृक्षारोपण का भौतिक सत्यापन हेतु इस कार्यालय का पत्रांक 5527 दिनांक 10.07.2025 द्वारा क्षेत्रीय वन अधिकारी, मेड़तासिटी को प्रेषित किया गया।

क्षेत्रीय वन अधिकारी, मेड़तासिटी का पत्रांक 423 दिनांक 21.07.2025 के अनुसार प्रस्तावित क्षेत्र वन भूमि व वन विभाग द्वारा करवाये गये विभागीय वृक्षारोपण क्षेत्र में स्थित नहीं होना बताया है। प्रस्तावित क्षेत्र में करवाये गये वृक्षारोपण की वर्तमान स्थिति का मूल्यांकन रिपोर्ट निम्नानुसार है:-

(अ) वर्ष 2020 से पूर्व लगाये गये पौधों का विवरण

क्र.सं	ब्लॉक संख्या	क्षेत्रफल	लगाये गये पौधों की संख्या	वर्तमान जीवित पौधों की संख्या	जीवितता प्रतिशत
1	कुल 16	46.28 हैक्टर	42400	33651	79.36

(ब) वर्ष 2020 के बाद लगाये गये पौधों का विवरण

क्र.सं	वर्ष	क्षेत्रफल	लगाये गये पौधों की संख्या	वर्तमान जीवित पौधों की संख्या	जीवितता प्रतिशत
1	2020-21	3 हैक्टर	3427	3076	89.75
2	2021-22	2.93 हैक्टर	4000	3547	88.60
3	2022-23	3 हैक्टर	4000	3472	86.80
4	2023-24	2 हैक्टर	2500	1667	66.60
5	2024-25	2.5 हैक्टर	2500	1984	79.36
योग		13.43 हैक्टर	16427	13746	83.68

भवदीय

(विजय शंकर पाण्डेय)
उप वन संरक्षक,
नागौर

दिनांक : 22-7-2025

ATTESTED

CENTRAL NOTARY
BIKANER

क्रमांक : सम/ 5795-96

प्रतिलिपि :- निम्न को सूचनाथ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1 मुख्य वन संरक्षक, अजमेर।

2 M/s Ultra Tech Cement Ltd. (Unit : Birla White), Village - Basni, Tehsil- Merta, District-Nagaur

(विजय शंकर पाण्डेय)
उप वन संरक्षक,
नागौर



Ps
29/07/25

Related to mines section

JEE(A)

1/2

क्षेत्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
नागौर (राज. concerned cell)

AAO